

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
[Under Section 14 read with Section 18 of the National Green Tribunal Act, 2010]**

Original Application No. 30 of 2025 (SZ)

IN THE MATTER BETWEEN:

MALLAI WATER BODIES PROTECTION & PRESERVATION ASSOCIATION

Represented by its Secretary,
Mr. V. Kittu,
Having office at
No. 80, Annal Ambedkar Street,
Mahabalipuram, 603104

...Applicant

AND

1. UNION OF INDIA

Represented by its Secretary to Government,
Ministry of Environment, Government of India,
Paryavaran Bhavan,
New Delhi- 110 003.

And 7 Others

...Respondents

MEMO FILED ON BEHALF OF THE APPLICANT

FILED ON : 27.03.2025

Filed by:

**M/S. G VIJAY ANAND ASSOCIATES,
PREETHI RAJ SHETTY, G KIRON SHETTY G.VIKASH ANAND, KIRAN VENKATESH,
G.NICUL ANAND, R.APARNA AND R. DEEPAN SUNIL**

COUNSEL FOR THE APPLICANT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
[Under Section 14 read with Section 18 of the National Green Tribunal Act, 2010]**

Original Application No. 30 of 2025 (SZ)

IN THE MATTER BETWEEN:

MALLAI WATER BODIES PROTECTION & PRESERVATION ASSOCIATION

Represented by its Secretary,
Mr. V. Kittu,
Having office at
No. 80, Annal Ambedkar Street,
Mahabalipuram, 603104

...Applicant

AND

1. UNION OF INDIA

Represented by its Secretary to Government,
Ministry of Environment, Government of India,
Paryavaran Bhavan,
New Delhi- 110 003.

And 7 Others

...Respondents

INDEX

S. No.	Date	Particulars	Page No.
1.	27.03.2025	Memo filed on behalf of the Applicant	1
2.	27.03.2025	FMB Sketch of the Pond	2
3.	07.05.2018	Certificate of Registration of Societies of the Mallai Water Bodies Protection and Preservation Association	3
4.	11.05.2018	Bye laws of the Mallai Water Bodies Protection and Preservation Association	4
5.		Estimate obtained by the Association for cleaning up and renovation (building of bund, etc) from 3 Square Foundation	19
6.	18.06.2019	Approval of the District Collector approving the works to be taken place in and around the Sollaipoigai pond along with Clean Copy	23
7.	18.04.2023	Reply given by National Highways Authority of India	28

8.	15.07.2023	Representation given to the National Highways Authority of India	29
9.	07.08.2024	Representation given to the Member of Parliament, Kancheepuram along with Translation Clean Copy	33
10.	07.08.2024	Representation given to the Collector, Highways Department along with Translation Clean Copy	37
11.	07.08.2024	Representation given to the Minister of Highways along with Translation Clean Copy	41
12.	07.08.2024	Representation given to the Collector, Chengalpattu District along with Translation Clean Copy	45
13.	07.08.2024	Representation given to the MLA of Thiruporur dated 07.08.2024 along with Translation Clean Copy	49
14.	09.08.2024	Representation given to the National Highways Authority of India	53
15.	17.08.2024	Representation given to the Chief Secretary of Tamil Nadu Secretariate along with Translation Clean Copy	55
16.	16.09.2024	Reply given by the National Highways Authority of India	59
17.	05.07.2019 to 16.11.2019	Bank Account Details and Statement of Account of the funds collected and spent by the association to renovate, rejuvenate and restore the pond	61
18.		Technical details of the pond	76
19.	21.01.2013	Google Maps Image 1 – showing Sozhi Poigai in a dry state	77
20.	21.03.2016	Google Maps Image 2 – showing Sozhi Poigai in a contaminated and dry state	78
21.	26.03.2017	Google Maps Image 3 – showing Sozhi Poigai in a contaminated and dry state	79
22.	09.05.2018	Google Maps Image 4 – showing Sozhi Poigai in a contaminated and dry state	80
23.	.04.2019	Google Maps Image 5 – showing Sozhi Poigai in a contaminated and dry state	81
24.	19.03.2021	Google Maps Image 6 – showing Sozhi Poigai in a rejuvenated and in a semi-wet state	82
25.	.12.2021	Google Maps Image 7 – showing Sozhi Poigai in a rejuvenated and in a Semi-Wet state	83

26.	09.03.2022	Google Maps Image 8 – showing Sozhi Poigai in a rejuvenated and in a wet state	84
27.	23.09.2022	Google Maps Image 9 – showing Sozhi Poigai in a rejuvenated and in a Semi-Wet	85
28.	23.09.2022	Google Maps Image 10 – showing Sozhi Poigai in a semi wet state. The Ponds marked with yellow border for reference.	86
29.	18.08.2024	Google Maps Image 11 – showing Sozhi Poigai in wet and rejuvenated state, full of water. The Ponds marked with yellow border for reference. Arrow showing NHAI's encroachment into the pond.	87
30.	04.12.2021	Google Maps Image 12 – showing Sozhi Poigai in a WET and rejuvenated state. The area of the Earth dumped is marked in yellow amounting to about 0.65 Acres.	88
31.	18.08.2024	Google Maps Image 13 – showing Sozhi Poigai in a in a WET and rejuvenated state. Earth dumped into the pond can be clearly seen within the yellow borders amounting to about 29853 Sq.Ft.	89
32.	23/09/2022	Google Maps Image 14 – Google Maps Imagery dated 23/09/2022 showing Sozhi Poigai in a in a WET and rejuvenated state. The closest point of the POND to the main EAST COAST ROAD amounts to approximately 35 Ft.	90
33.		Image 1 Cleaning of Pond by the Association using earth mover as can be seen in the pond in the process of cleaning. Motor Room can be seen in PURPLE circle.	91
34.		Image 2 Cleaning of Pond by the Association using earth mover as can be seen in the pond in the process of cleaning. Earth Mover marked in PURPLE Circle.	91
35.		Image 3 Cleaning of Pond by the Association using earth mover as can be seen in the pond in the process of cleaning. Earth Mover marked in Purple. Soil Extracted can be seen to fill the bund.	92
36.		Image 4 Soil Extracted from the pond used to make the bund around the pond.	92

37.		Image 5 Cleaning of water channels used to irrigate the fields adjacent to the pond using manual labourers.	93
38.		Image 6 Cleaning of water channels used to irrigate the fields adjacent to the pond using manual labourers.	93
39.		Image 7 Cleaned water collection area adjacent to the motor room from where water used to be collected and channeled to the fields adjacent to the pond.	94
40.		Image 8 Cleaned water collection area adjacent to the motor room from where water used to be collected and taken to the fields adjacent to the pond.	94
41.		Image 9 Image showing NHAI dumping earth into the pond, contaminating and encroaching, removing the motor room and closing the spring area. Motor Room and Spring area marked in Purple	95
42.		Image 10 Image showing NHAI dumping earth into the pond, contaminating and encroaching, removing the motor room and closing the spring area. Motor Room and Spring area marked in Purple	95
43.		Image 11 Image showing the encroached area with semi completed mud road with concrete walls/ barriers preventing water from the road to come into the pond and rejuvenate the pond during rainy season. This encroached area is where the Main spring of the pond was situated	96
44.		Image 12 Image showing the encroached where the Main spring of the pond was situated. NHAI can be seen destroying the bund created using crowd fund process.	96
45.		Image 13 Image showing the encroached area with completed that road with concrete walls/ barrier's preventing water from the road to come into the pond and rejuvenate the pond during rainy season. This encroached area is	97

		where the Main spring of the pond and motor room was situated.	
46.		Image 14 Image of the pond completely filled with water	98
47.		Image 15 Panoramic Image of the pond completely filled with water.	99
48.		Image 16 Image of the pond completely filled with water. The yellow mandap can be seen for Nadappu / Karayangal purposes.	100
49.		Image 17 Image of the steps from the yellow mandap leading into the pond.	100
50.		Image 18 Image of the bund constructed by the Association with walkway on top of the bund.	101
51.		Image 19 Image of the pond cleaned and rejuvenated and the bund constructed by the association	102
52.		Image 20 Image of the pond cleaned and rejuvenated and the bund constructed by the association	102
53.		Diagrammatic Representation before the construction of the Highway	103
54.		Diagrammatic Representation after the construction of the Highway	104

Dated at Chennai on this the ____ day of March, 2025.



Counsel for the Applicant

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
[Under Section 14 read with Section 18 of the National Green Tribunal Act, 2010]**

Original Application No. 30 of 2025(SZ)

IN THE MATTER BETWEEN:

MALLAI WATER BODIES PROTECTION & PRESERVATION ASSOCIATION

Represented by its Secretary,
Mr. V. Kittu,
Having office at
No. 80, Annal Ambedkar Street,
Mahabalipuram, 603104

...Applicant

AND

1. UNION OF INDIA

Represented by its Secretary to Government,
Ministry of Environment, Government of India,
Paryavaran Bhavan,
New Delhi- 110 003.

And 7 Others

...Respondents

MEMO FILED BY THE APPLICANT

It is submitted that the Applicant herein is submitting, through this convenience document set, certain additional documents in order to further substantiate and establish the case of the Applicant herein.

For the above stated reasons, it is prayed that this Hon'ble Tribunal may be pleased to take on record this memo, along with the additional documents filed to support the case of the Applicant and pass any other orders as this Tribunal may deem fit and necessary in the facts and circumstances of the instant case and thus renders justice.

Dated at Chennai on this the 27th day of March, 2025.



Counsel for the Applicant

- 2 -

District : Chengalpattu

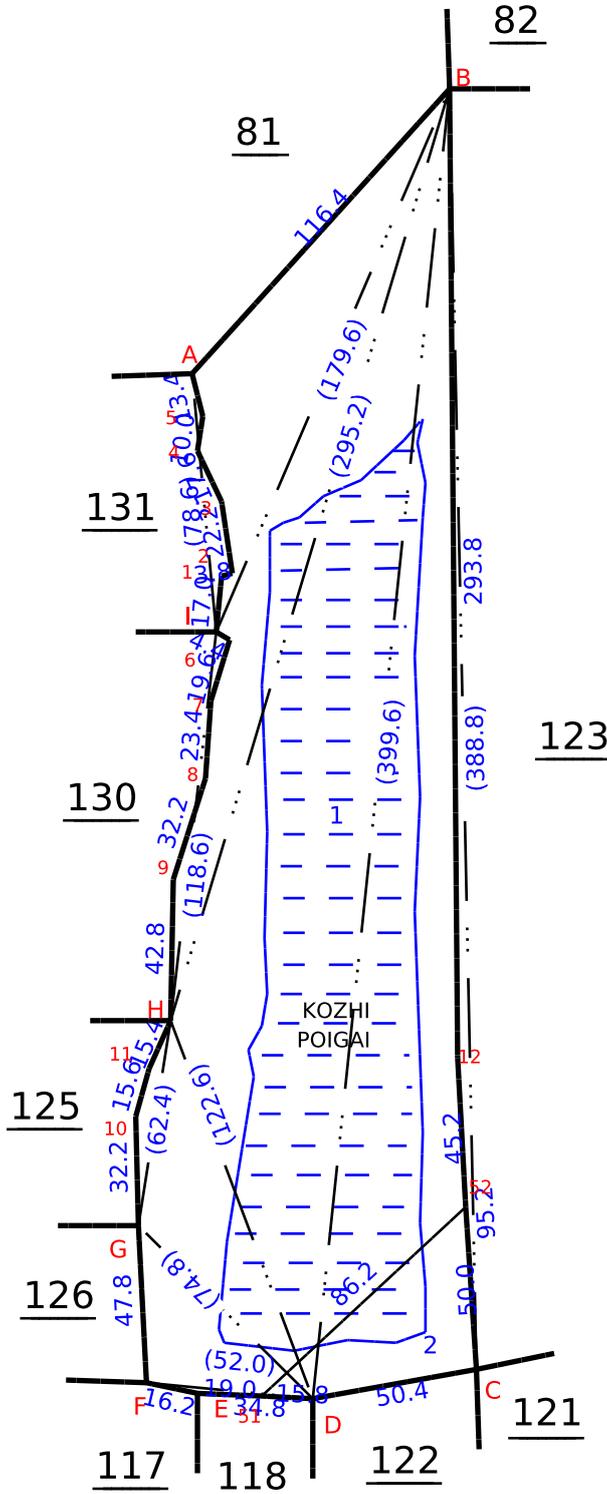
Survey No : 124

Taluk : Tirukalukundram

Area : Hect 02 Ares 54.00

Village : Mamallapuram [156]

Scale : 1 : 2289



50.8)

Date of Issue: 27-03-2025 10:19:57

Signed By Tahsildar
 Name of approver : sant
 Date of Approval : 23-11-2017





Form No. II

(See Rule 8 Of the TamilNadu Societies Registration Rules,1978)

CERTIFICATE OF REGISTRATION UNDER SECTION 10 OF THE TAMIL NADU SOCIETIES REGISTRATION ACT, 1975

(TAMIL NADU ACT 27 OF 1975)

CERTIFICATE OF REGISTRATION OF SOCIETIES

Sl. No. : 43 / 2018

I hereby Certify that

MALLAI WATER BODIES PROTECTION AND PRESERVATION ASSOCIATION

has this day been Registered Under The Tamil Nadu Societies Registration Act,1975

(Tamil Nadu Act 27 of 1975).

Given under my hand at **CHENGELPET**

this 7th day of May 2018

Seal :

Station :



Signature of the Registrar

MALLAI WATER BODIES PROTECTION AND PRESERVATION ASSOCIATION



तमिलनाडु TAMIL NADU

8270

V. छिपु

11/05/2018

கனகலிங்கம்

சமீப பதிவு எண்: 43/2018

53AB 241015

K. MANOHAR.
STAMP VENDOR

License No.3/97, Dt. 30-9-97
No.16A, Devarajanar street
Madachela Nagar,
Kalpattu-603 001

- 5 -

FORM No. V

(See Rule 15 of the Tamil Nadu Societies Registration Rules, 1978)

Notice of Situation / Change of situation of the registered office of the Society under sub-section (1) of section 13 of the Tamil Nadu Societies Registration Act, 1975. (Tamil Nadu Act, 27 of 1975)

1. Name of the society: MALLAI WATER BODIES PROTECTION AND PRESERVATION ASSOCIATION
No.8, Mamallapuram Special Grade Commercial Building,
Mamallapuram, Kovalam Salai,
Thirukazhikundram Union,
Kancheepuram District.
2. Date of Registration: 02.05.2018
3. The Registration No. & Year of Registration:
4. Presented By: V.KITTU-SECRETARY

To,
The Registrar of Societies
District Registrar Office,
Chengelpet

Sir,

I, V.Kittu, Secretary of MALLAI WATER BODIES PROTECTION AND PRESERVATION ASSOCIATION, hereby given you notice under sub-section (1) of section 13 of the Tamil Nadu Societies Registration Act, 1975 (Tamil Nadu Act 27 of 1975) that the Registered office of the society. Situated at No.8, Mamallapuram Special Grade Commercial Building, Mamallapuram, Kovalam Salai, Thirukazhikundram Union, Kancheepuram District.

Dated at Chengelpet on this the 2nd day of May 2018.


V.KITTU

(SECRETARY)

2 வது பக்கத்திலிருந்து தொடர்ந்து ✓

**MALLAI WATER BODIES PROTECTION AND PRESERVATION
ASSOCIATION**

MEMORANDUM OF ASSOCIATION-BYE LAWS

I) Name:

The Name of this Non-profit society shall be "MALLAI WATER BODIES PROTECTION AND PRESERVATION ASSOCIATION" (hereinafter called as the "Association")

II) Registered Office:

The registered office of the society shall be at No.8, Mamallapuram Special Grade Commercial Building, Mamallapuram, Kovalam Salai, Thirukazhikundram Union, Kancheepuram District.

III) Purpose and Objective:

a. Purpose:

To assist the Government promote and Safeguard the water bodies in and around Kancheepuram District-Tamilnadu, *protection and preservation of the water bodies.*

b. Objectives:

1. To assist the Government Safeguard and Maintain the Water Bodies, Canals, Ponds, Puddle, Channels, Oodai, Rivers.
2. To protect the water bodies which are in the verge of extinct and to preserve them.
3. To assist the Government remove all sources of encroachment in the water bodies and those encroachments which are surrounding water bodies.
4. To approach concern statutory bodies to stop sand mining in water bodies and surrounding.
5. To facilitate water and its resource for the Farmer and their cultivation.
6. To provide Awareness about the water conservation and preservation among the public and the farmers.

[Handwritten signature]

3
.....வது பக்கத்திருத்தம் *[Handwritten signature]* ✓

7. To provide awareness about the Marine resources and educate and empower the Tamil youths for employment and also to preserve the marine environment.
8. To provide aid and shelter to the peoples during the time of Natural Calamity/Disaster with the support of Central and State Aid.
9. To ensure conservation and, where necessary, restoration of ecosystems.
10. Measures for the prevention, control and reduction of water pollution shall be taken,
11. To prevent, control and reduce water bodies impact, the Parties shall develop, adopt, implement and, as far as possible, render compatible relevant legal, administrative, economic, financial and technical measures, in order to ensure, inter alia, that.
12. The emission of pollutants is prevented, controlled and reduced at source through the application of, inter alia, low- and non-waste technology;
13. water bodies are protected against pollution from point sources through the prior licensing of waste-water discharges by the competent national authorities, and that the authorized discharges are monitored and controlled;
14. This Association can get assistance, techniques, awareness program, methods from Experts, Foreign NGO's and Institutions, State and Central Government and also to receive financial aid from them in order to function and administer the association.
15. To study and research about the conservation of Water Bodies, Canals, Ponds, Puddle, Channels, Oodai, Rivers, etc and to construct and restore such water bodies for the use of farmer and public dependants.

[Handwritten signature]

4.....வது பக்கத்திருத்தம் ஜூன் 19

IV) Constitution:

- a. The Members of the Association has the rights to constitute Board of Governing Member and Executive Members of the Association.
- b. The Association can enroll the members without any limit.
- c. The members can be enrolled in the association with due permission from the Governing Board and Executive Members

V) Finance, Account and Audit

A. Financial year:

The Financial year of the Association will be from the first day of April of every year to 31st day of March of the following year. However for the first year the accounting year shall be from the date of registration of Association to the 31st day of March of the following year.

B. Bank Account:

The Association may open any number of accounts in any bank in the name of Association and the Secretary and Treasurer are only Authorized by the Association shall operate the accounts.

C. Auditors:

A Chartered Accountant who shall not be a member of the Association shall audit the accounts of the Association every year. The members shall appoint him at the Annual General Meeting every year.

D. Investments:

Whereas the President, Secretary and the Treasurer confirm the receipt of Rs.12,500/- (Rupees Twelve Thousand Five Hundred only) towards the donation for the formation of the association from 25 members(including the President, Secretary & Treasurer) of about Rs.500/- per member.

[Handwritten signature]

5வது பக்கத்திருத்தம்

[Handwritten signature]

association fund, For the purpose of carrying out the objects of the association and for providing the facilities and undertaking the activities as mentioned above, the members shall be entitled to utilize the funds of association as well as its income in such manner as they shall in their produce and judicious discretion deem it carry on any business with the association fund and/or enter into partnership on behalf of the association, as they may deem fit.

VI) Association Meeting:

A. Meeting of Association may be held at Such time and venue as may be decided by the Board of Members to carry out of the objectives and purpose of the association.

B. Annual General Meeting

An annual general meeting shall be held once a year for purpose receiving reports of the offices and committees, and any other business that may arise the report of the board of members of the previous year and the audited accounts shall be discussed to submit the confirmation also for carry out of the objectives and purpose of the association.

[Handwritten signature]

6.....வது பக்கத்திருத்தம் *[Handwritten signature]*

VII) Governing Board and Executive Committees of the Association:

S.No.	Name and Address	Description, Occupation and Age	Designation	Signature
1	Mr.N.Janarthanan residing at No.69-1, East Raja Street, Mamallapuram.	S/o M.V.Narayanaswamy, Business, aged about 55 years	President	<i>S. Janarthanan</i>
2	Mr.V.Kittu Residing at No.80, Dr.Ambedkar Street, Mamallapuram- 603104	S/o Veeraraghavan, Social Service, aged about 45 years,	Secretary	<i>V. Kittu</i>
3	Mr.E.Umapathy Residing at No.10, Vedachalam Nagar, 3 rd Cross Street, Mamallapuram-603 104	S/o Ekambaram, Business, aged about 50 years	Treasurer	<i>V. Umapathy</i>

V. Kittu

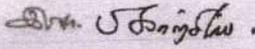
.....வது பக்கத்திருத்தம்

Colonel V

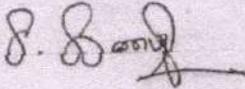
VIII. Name of the Advisors of the Association

S.No.	Name and Address	Description, Occupation and Age	Designation
1	L.Uthaya Kumar S/o Lingam, residing at No.2/6, Sengainiamman Koil Street, Uthandi, Chennai-600 119.	Advocate, Aged about 38 years	Legal Advisor
2	V.Viswanathan, S/o Venkatesan, residing at Matha Koil Street, Mamallapuram, Kancheepuram District	Social Worker, Aged about 55 years	Association Advisor
3	Krishnaraj S/o Dhinakaran Sundaram, Matha Koil Street, Mamallapuram, Kancheepuram District	Social Worker, aged about 48 years	Association Advisor

WITNESSES:

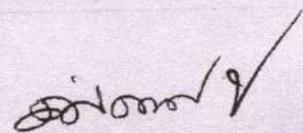
1. 
S/o

R. Francis
S/o Robert
No 78, Gandhi St
Mamallapuram
Kancheepuram Dist

2. 

S. Sadasivan
S/o Sadasivan
No 123, Vasantha Prisi
Perumelari Village
Kancheepuram Dist

8
.....வது பக்கத்திருத்தம்



IX SELECTION OF THE BOARD MEMBERS:

- a) The Board members will consist of President, Secretary and Treasurer.
- b) The Board members in the association will be elected by the members of the association.
- c) The President, Secretary, Treasurer and others executive members shall be elected by the members consist of 25 nos.
- d) The Board members holds the chair for not more than Three years. ✓

X. POWER OF BOARD MEMBERS OF ASSOCIATION

That the Board Members shall have the following powers:

- a) To manage all the assets and/or properties of the association;
- b) To appoint employees and to settle the terms of their service, remuneration and termination;
- c) To invest the funds of the association, in bank or in the purchase of company shares or securities or other movable and immovable properties;
- d) To sell, alter, vary, transform or otherwise dispose or alienate the association properties or any investment representing the same for consideration and to reinvest the same;
- e) To pledge or mortgage the association properties for raising loans;
- f) To open the bank accounts in the name and on behalf of the association and to operate the same;

.....வது பக்கத்திருத்தம் இல்லை ✓

- g) To enter into a partnership on behalf of the association with any other party or parties;
- h) To pay all charges, impositions and other outgoings payable in respect of the association properties and also to pay all cost of the incidental to the administration and management of the association properties;
- i) To file case, complaint and suit on behalf of the association and to refer to arbitration all actions proceedings and disputes touching the association properties and to compromise and compound the suits effected;
- j) To accept any gift, donation or contribution in cash or in any kind from anyone for the objects of the association;
- k) To seek legal opinion of lawyers and/or Chartered Accountants as and when required;
- l) To nominate their representatives for any of the aforesaid purposes for the objective of the association.
- m) In case of any difference between the associations, or such situation decision of the association including the association will be considered and the majority decision will prevail.
- n) The board members along with association will be at liberty to nominate or appoint attorneys or agents and to delegate all or any of the duties and powers vested in him to such attorney or agent, and to remove such attorney or agent and reappoint other or others in his place. Board members and Association shall be responsible or liable for any loss or any act of omission or commission by his constituted attorney or agent or

[Handwritten signature]

association unless occasioned by his wilfull neglect or default.

- o) Any members of the association may retire on giving one month's notice in writing to the association(s).
- p) To promote the objectives of the Association the board members and Association are entitled to constitute governing councils and advisory committees.
- q) The board members along with Association shall be entitled to remove and replace any number of such advisory committees and governing councils from time to time.
- r) Every property of the Association, movable or immovable shall be kept in the name of the association.
- s) If at any time the number of the association member is less than 25, the board members shall appoint one or more association to fill the vacate member post.
- t) Upon the appointment of a new association the association properties shall vest in the new association jointly with the continuing or surviving association, with the duties and power of the association set out hereinabove in this deed.
- u) The Association shall have the power to remove the board member suffering from physical or mental disability or if he is accused of misfeasance of association funds or property or misconduct, after satisfying himself on enquiry and such action of the Association shall be final.
- v) The Association shall elect any one among themselves as board members on Majority if the post of board member is vacant.

[Handwritten signature]

1)வது பக்கத்திருத்தம் *[Handwritten signature]*

- v) The Association shall elect any one among themselves as board members on Majority if the post of board member is vacant.
- w) The proceedings of the Board of Association shall not in any way be invalidated due to any post or posts remaining vacant. During the time when a vacancy is yet to be filled up, the remaining Association shall act as "Full Board", subject to the presence of Quorum in the meetings. Any vacancy in the Board of Association or illegality in the appointment of Association or their proceedings shall not invalidate any prior act or decision of the Board.
- x) If the association is determined by efflux of time, the corpus of the association shall be divided amongst the beneficiaries in the shares as fixed by the association.
- y) The Board of Association will consider all advises from the advisors.
- z) The Board of Association shall amended the Bye-law, objectives and Administration of the Association by getting consent from the Maximum number of the Association at any time or place if necessary and same should be recorded in the minutes of the meeting.

11. IRREVOCABLE

This Association Bye Law is irrevocable.

SCHEDULE

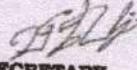
At present the Association has no property or assets, either movable or immovable other than the association fund donated by the members, as described in the schedule below:

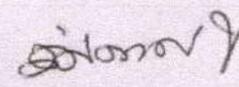
ABG

12.....வது பக்கத்திருத்தம் *சென்னை 9*

1. Cash Contribution to the Corpus Fund of the Association of
Rs.12,500/- (Rupees Twelve Thousand Five Hundred only)

IN WITNESS WHEREOF THE SETTLOR HAVE SET HIS HAND ON
THIS THE DAY OF 2nd MAY 2018 BEFORE THE WITNESSES:


SECRETARY
(V.KITTU)

13.....வது பக்கத்திருத்தம் 

- 17 -

FORM NO. VI

(See Rule 16 of the Tamil Nadu Societies Registration Rules 1978)

**Register of Members to be maintained under sub-section (1) of
Section 14 of the Tamil Nadu Societies Registration Act, 1975.
(Tamil Nadu Act 27 of 1975)**

REGISTER OF MEMBERS

1. Name and address of the society : **MALLAI WATER BODIES
PROTECTION AND
PRESERVATION ASSOCIATION
No.8, Mamallapuram Special
Grade Commercial Building,
Mamallapuram, Kovalam Salai,
Thirukazhikundram Union,
Kancheepuram District**

2. Date of Registration: **02.05.2018**

3. The Registration Number and
Year of registration

S.No.	Name	Occupation	Date of Joining	Address
1	Mr.N.Janarthana n.	Business	30.04.2018	No.69-1, East Raja Street, Mamallapuram
2	Mr.V.Kittu	Social Worker	30.04.2018	No.80, Dr.Ambedkar Street, Mamallapuram- 603104
3	Mr.E.Umapathy	Business	30.04.2018	No.10, Vedachalam Nagar, 3 rd Cross Street, Mamallapuram-603 104
4	T.Seivamani	Employee in Pvt Co.	30.04.2018	Dr.Ambedkar Street, Msmallapuram-603104
5	Ramalingam	Unemployed	30.04.2018	Matha Koil Street, Mamallapuram, Kancheepuram District
6	Jaganathan	Farmer	30.04.2018	T.K.M Salai Mamallapuram, Kancheepuram District
7	M.R.Srinivasan	Employee in Pvt Co.	30.04.2018	Matha Koil Street, Mamallapuram, Kancheepuram District
8	V.Haridass	NGO	30.04.2018	T.K.M Salai Mamallapuram, Kancheepuram District

14-வது பக்கத்திருத்தம்

- 17 -

9	M. Babu	Employee in Pvt Co.	30.04.2018	Ambedkar Street Mamallapuram, Kancheepuram District
10	A.H. Abdul Hameed	Business	30.04.2018	T.K.M Salai Mamallapuram, Kancheepuram District
11	D.Venkatesan	Fisherman	30.04.2018	Ambedkar Street Mamallapuram, Kancheepuram District
12	S.Prakash	Employee in Pvt Co.	30.04.2018	T.K.M Salai Mamallapuram, Kancheepuram District
13	N.Palani	Employee in Pvt Co.	30.04.2018	Ambedkar Street Mamallapuram, Kancheepuram District
14	S.Loganathan	Farmer	30.04.2018	Matha Koil Street, Mamallapuram, Kancheepuram District
15	S.Balaji	Employee in Pvt Co.	30.04.2018	Ambedkar Street Mamallapuram, Kancheepuram District
16	V.Murugesan	Social Worker	30.04.2018	Dr.Ambedkar Street, Mamallapuram-603104
17	E.Balu	Social Worker	30.04.2018	T.K.M Salai Mamallapuram, Kancheepuram District
18	G.Nagappan	Employee in Pvt Co.	30.04.2018	Dr.Ambedkar Street, Mamallapuram-603104
19	R.Rajasekaran	Employee in Pvt Co.	30.04.2018	Matha Koil Street, Mamallapuram, Kancheepuram District
20	J.Kannadasan	Pvt. Printing Press	30.04.2018	T.K.M Salai Mamallapuram, Kancheepuram District
21	D.Anbu	Employee in Pvt Co.	30.04.2018	Matha Koil Street, Mamallapuram, Kancheepuram District
22	E.Solomon	Social Worker	30.04.2018	T.K.M Salai Mamallapuram, Kancheepuram District
23	M.Anthony	Social Worker	30.04.2018	Dr.Ambedkar Street, Mamallapuram-603104
24	Simson	Pvt. Co.	30.04.2018	Matha Koil Street, Mamallapuram, Kancheepuram District
25	Alphonse	Farmer	30.04.2018	Matha Koil Street, Mamallapuram, Kancheepuram District

15
.....வது பக்கத்திருத்தம் 2018/19

Survey No: 3199

Clean Copy

Letter Head : 3 Square Foundation

Date : _____

Site : Mamalapuram

Quotation for Pogai Kuttai modify work at Mamalapuram Site (Survey No 81,12) Starting Point ECR Adyar Anandha Bhavan End Point Motel Mamala Compound Wall.

Total Running Meter 825m.

1. RR Masonry Work		
West Side = 1X1 = 825m X 0.300m X 5m = 1237 X 4885	=	8045187
East Side = 1X2 = 825m X 0.300m X 5m = 2475 X 4885	=	12090357
2. Paving Block (Walk Way Area)		
West Side = 1X1 = 825m X 5m = 4125 x 1135	=	4681875
East Side = 1X1 = 825m X 1.6m = 1320 X 1135	=	1498200
3. Providing Gravel Filling		
West Side= 1X1= 825m X 5m X 0.15m = 619 X 560	=	346640
East Side= 1X2= 825m X 5m X 0.15m = 1237 X 560	=	693000
4. Paving Block Side Kerb Wall Area		
West Side=1X2 =825m= 1650 X 95	=	15670
East Side =1X2 =825m= 1650 X 95	=	15670
5. Paving Block (Walk Way Area) Providing and Laying Cement Concrete at 1:4:8 using 40 mm blue metal		
West Side=1X1 = 825m x 5m x 0.10m = 412 x 2350	=	693875
East Side =1X1 = 825m X 1.6m X 0.10m = 132 x 2350	=	310200
6. Motor Room		
1X2 = 8'0" x 8'0" = 64SqFt X 2 = 128X1600	=	204800
7. Tree (Maintenance Charges Including)		
300 Nos. X 450	=	135000
8. Total Value of Work	=	26945152

No 148/ 2A Indira Nagar, Vasuvasa Muthiram, Pudhupattinam, Kalpakkam – 603102.

L Umesh Kumar , Cell +91 – 9003511623

Mail Us : threesquare2017@gmail.com, lumeshk1981@gmail.com

Clean Copy

- 20 -

Our Terms and Conditions

1. VAT and Service Tax Will be borne by you
2. Advance of 30 % from the total value of work along with work order
3. Electricity (3 Phase) and Water Free Supply at Site
4. Stage wise Payment

Payment Details

- | | |
|-------------------------|-------|
| 1. Advance Payment | = 30% |
| 2. Stage Payment | = 20% |
| 3. Third Stage Payment | = 20% |
| 4. Fourth Stage Payment | = 30% |

Thanking you

Three Square Foundation

THREE SQUARE FOUNDATION

Site : Mamalapuram

Date :

Quotation for Pogai Kuttai Modify Work at Mamalapuram Site (Survey No:81,12)

Starting Point ECR Adayar Annandabavan End Point Motal Mamala Compound Wall.

Total Running Meter 825m.

1. RR MASONRY WORK

West Side = 1X1 = 825m X 0.300m X 5m = 1237 X 4885	=	6045187
East Side = 1X2 = 825m X 0.300m X 5m = 2475 X 4885	=	12090375

2. PAVING BLOCK (WALK WAY AREA)

West Side = 1X1 = 825m X 5m	=	4125 X 1135 =	4681875
East Side = 1X1 = 825m X 1.6	=	1320 X 1135 =	1498200

3. PROVIDING GRAVEL FILLING

West Side = 1X1 = 825m X 5m X 0.15m	=	619 X 560	=	346640
East Side = 1X2 = 825m X 5m X 0.15m	=	1237 X 560	=	693000

4. PAVING BLOCK SIDE KERB WALL AREA

West Side = 1X2 = 825m	=	1650 X 95	=	156750
East Side = 1X2 = 825m	=	1650 X 95	=	156750

5. PAVING BLOCK (WALK WAY AREA)

Providing and Laying cement concrete at 1:4:8 using 40mm blue matel

West Side = 1X1 = 825 X 5m X 0.10m	=	412 X 2350	=	693875
East Side = 1X1 = 825 X 1.6m X 0.10m	=	132 X 2350 =	310200	

NO. 148/2A Indira Nagar, Vasuvasamuthiram, Pudupattinam Kalpakkam-603102

LUMESHKUMAR CELL: +91-9003511623

Mail us: threesquare2017@gmail.com, lumeshk1981@gmail.com

6. Motor Room		
1X2 = 8' 0" X 8' 0" = 64 Sqf X2 =128X1600	=	204800
7. TREE (Maintenance Charges Including)		
300 No's X450	=	135000
Total Value of Work	=	26945152

OUR TERMS AND CONDITIONS

1. VAT and service tax will be borne by you
2. Advance of 30% from the total value of the work along with work order
3. Electricity (3Phase) & water free supply at site
4. Stage wise payment.

Payment Details

1. Advance payment =30%
2. Stage payment =20%
3. 3rd Stage payment =20%
4. Work finished & Final Payment =30%

Thanking You

(Three Square Foundation)

PROCEEDINGS OF DISTRICT COLLECTOR / DIRECTOR
District Rural Development Agency, Kancheepuram,
Before : Thiru.P.Ponnaiya, E.AA.P.

Na.Ka.No.3146/2018/A11

18.06.2019

Sub : Corporate Social Responsibility (CSR) District Rural Development Agency, Kancheepuram – Thirukazhu-Kundram Taluk – Maamallapuram - Resolution to grant permission to Mallai Water source Protection and Rescue Society to carry out dredging and rehabilitation works of SolaiPoikai Lake.

- Ref: 1. Maamallapuram Mallai Water source Protection and Rescue Society's letter dated 31.05.2019.
2. Kancheepuram District Collector's advise dated 18.06.2019.

ORDER :

In the letter of Mallai Water Source Protection and Rescue Society which can be seen in Reference 1, it is mentioned that Solai Poikai Lake Survey No. 124, 2.54.0 hectare and Vannan Kuttai Survey No. 81, 2.10.5 hectare, total length of 825 meters, constructed in Mamallapuram area of Thirukkalukunram Taluk, is Rs 2,69,45,152/ - In assessment It is requested as follows to grant permission to carry out dredging reconstruction works on 100% contribution.

Description of work for which clearance certificate is issued

Sl.No.	Implementation system	Work Details	Valuation Amount (Rs.)
1.	Mallai Water Source Protection and Rescue Society, Maamallapuram.	Solai Poikai Lake Survey No. 124, 2.54.0 hectare and Vannan Kuttai Survey No. 81, 2.10.5 hectare, total length of 825 meters, constructed in Mamallapuram area of	2,69,45,152

		Thirukkalukkunram Taluk, Carrying out works of cleaning and Reconstruction of Lakes	
--	--	--	--

According to the technical advice of Mallai Watersheds Protection and Rescue Association, Executive Engineer (Public Works), Water Resources Department, Araniyar Watershed Zone, Chepakkam, Chennai, Solai Poikai Lake Survey No. 124, 2.54.0 hector and Vannan Kuttai Survey No. 81 2.10.5 hector total length 100% contribution for the restoration of ponds for a distance of 825 meters at a cost of Rs.2,69,45,152 in the assessment, permission is given and ordered to the Malla Watersheds Protection and Rescue Society to carry out the cleaning rehabilitation works with 100% contribution on the following conditions.

Conditions:

1. As per year 2019 -2020 Work should be carried out in accordance with the guidelines under the Corporate Social Responsibility Scheme.
2. Corporate social responsibility management should not carry out any work other than the work that has been given permission.
3. For the works for which administrative permission has been given, the works should be started after obtaining the technical permission from the Executive Engineer, (Public Works) Water Resources Department, Araniyar Watershed Zone, Chepakkam, Chennai.
4. The Assistant Executive Engineer concerned should provide technical advice from time to time and ensure that the work is carried out as per Technical Specification.
5. During pond reconstruction work, the loose soil should be placed on top of the bank to strengthen it.
6. It is not allowed to carry or use the excess soil resulting from pond restoration work for any other work or place other than lake restoration work.
7. The repairs of ponds must be completed within a period of 2 months.

8. All the necessary materials must be collected at the work site before the earthworks are completed and the screed strengthening work can be started.
9. If the work is not started and completed within the stipulated time, if the work is not carried out properly as per the technical advice, the permission will be canceled without any prior notice.
10. Before the work starts, during the work and after the completion of the work, 3 stages should be photographed for each stage. Photographs for the works must be submitted by the District Rural Development Agency.
11. Only maintenance works of ponds should be carried out. No claim should be made over the pond after completion of the works.

(Sg) P.Ponnaiya
District Collector/Chairman,
District Rural Development Agency,
Kancheepuram District.

//As per order//

Signed 18/6/2019
Joint Director / Project Director
District Rural Development Agency,
Kancheepuram District.

To

Mallai Water source Protection and Rescue Society,
No.8, Municipal Business Complex, Kovalam Road,
Maamallapuram, Kanchipuram - 603 104.

Copy to

Executive Engineer (Public Works Department)
Water Resorce, Aaraniyaar Watershed Zone,
Chepauk, Chennai – 05.

மாவட்ட ஆட்சித் தலைவர் / பெருந்தலைவர்
மாவட்ட ஊரகவளர்ச்சிமுகமை, காஞ்சிபுரம் அவர்களின் செயல்முறைகள்
முன்னிலை - திரு.பா.பொன்னையா , இ.ஆ.ப.,

ந.க.எண்-3146/2018/அ11

நாள்- 18.06.2019

பொருள் - பெருநிறுவனங்களின் சமூக பொறுப்பு (CSR) -மாவட்ட ஊரக வளர்ச்சி முகமை காஞ்சிபுரம் - திருக்கழுக்குன்றம் தாலுகா - மாமல்லபுரம் - சோலை பொய்கை குளம் தூர்வாரி ஆழப்படுத்தி சீரமைப்பு பணிகளை மேற்கொள்ள மல்லை நீர்நிலைகள் பாதுகாப்பு மற்றும் மீட்போர் சங்கம் என்ற அமைப்பிற்கு அனுமதி வழங்கி உத்தரவிடுதல்.

பார்வை - 1. மல்லை நீர்நிலைகள் பாதுகாப்பு மற்றும் மீட்போர் சங்கம், மாமல்லபுரம் என்ற அமைப்பின் கடித நாள்-31.05.2019.

2.மாவட்ட ஆட்சித் தலைவர் காஞ்சிபுரம் அவர்களின் அறிவுரைகள் நாள்- 18.06.2019.

உத்தரவு

பார்வை 1ல் காணும் மல்லை நீர்நிலைகள் பாதுகாப்பு மற்றும் மீட்போர் சங்கம் என்ற அமைப்பின் கடிதத்தில் மேற்படி திருக்கழுக்குன்றம் தாலுகா, மாமல்லபுரம் பகுதியில் அமைந்துள்ள சோலை பொய்கை குளம் சர்வே எண் 124, 2.54.0உறக்டேர் மற்றும் வண்ணான் குட்டை சர்வே எண் 81 2.10.5 உறக்டேர் மொத்த நீளம் 825 மீட்டர் தூரத்திற்கு குளங்களை ரூ.2,69,45,152/- மதிப்பீட்டில் தூர்வாரி புனரமைக்கும் பணிகளை 100% பங்களிப்பில் மேற்கொள்ள அனுமதி வழங்குமாறு பின்வருமாறு கோரப்பட்டுள்ளது.

தடையின்மை சான்று வழங்கப்படும் பணியின் விவரம்

வ. எண்	செயல்படுத்தும் அமைப்பு	பணியின் விவரம்	மதிப்பீட்டு தொகை(ரூ)
1	மல்லை நீர்நிலைகள் பாதுகாப்பு மற்றும் மீட்போர் சங்கம், மாமல்லபுரம்	சோலை பொய்கை குளம் சர்வே எண் 124, 2.54.0உறக்டேர் மற்றும் வண்ணான் குட்டை சர்வே எண் 81 2.10.5 உறக்டேர் மொத்த நீளம் 825 மீட்டர் தூரத்திற்கு குளங்களை தூர்வாரி புனரமைக்கும் பணிகள் மேற்கொள்ளுதல்	2,69,45,152/-

மேற்படி, மல்லை நீர்நிலைகள் பாதுகாப்பு மற்றும் மீட்போர் சங்கம் என்ற அமைப்பு செயற்பொறியாளர்,(பொதுப்பணித்துறை), நீர்வள ஆதாரத்துறை, ஆரணியார் வடிநில கோட்டம் சேப்பாக்கம் சென்னை அவர்களின் தொழில் நுட்ப ஆலோசனைகளின் படி திருக்கழுக்குன்றம் தாலுகா, மாமல்லபுரம் பகுதியில் அமைந்துள்ள சோலை பொய்கை குளம் சர்வே எண் 124, 2.54.0உறக்டேர் மற்றும் வண்ணான் குட்டை சர்வே எண் 81 2.10.5 உறக்டேர் மொத்த நீளம் 825 மீட்டர் தூரத்திற்கு குளங்களை ரூ.2,69,45,152/- மதிப்பீட்டில் தூர்வாரி புனரமைக்கும் பணிகளை 100% பங்களிப்பில் மேற்கொள்ள மல்லை நீர்நிலைகள் பாதுகாப்பு மற்றும் மீட்போர் சங்கம், என்ற அமைப்பிற்கு கீழ்க்கண்ட நிபந்தனைகளின் பேரில் அனுமதி அளித்து உத்தரவிடப்படுகிறது.

நிபந்தனைகள் -

1. 2019 - 2020 -ம் ஆண்டு பெருநிறுவனங்களின் சமூகபொறுப்பு (Corporate Social Responsibility)திட்டத்தின்கீழ் வழிகாட்டு நெறிமுறைகளின்படி பணிகள் மேற்கொள்ளப்பட வேண்டும்.

2. பெருநிறுவனங்களின் சமூகபொறுப்பு (Corporate Social Responsibility) திட்டத்தின் கீழ் நிர்வாக அனுமதி அளிக்கப்பட்டுள்ள பணிகள் தவிர வேறு பணிகள் மேற்கொள்ளக் கூடாது.
3. நிர்வாக அனுமதி அளிக்கப்பட்ட பணிகளுக்கு செயற்பொறியாளர், (பொதுப்பணித்துறை), நிர்வாக ஆதாரத்துறை, ஆரணியார் வடிநில கோட்டம் சேப்பாக்கம் சென்னை அவர்களின் தொழில் நுட்ப அனுமதி பெற்ற பிறகே பணிகள் துவங்கப்படவேண்டும்.
4. சம்பந்தப்பட்ட உதவி செயற்பொறியாளர் அவ்வப்போது தொழில்நுட்ப ஆலோசனைகள் வழங்கி பணி Technical Specification-படிதான் நடைபெறுகிறது என்பதை உறுதி செய்யவேண்டும்.
5. குளம் புனரமைப்பு பணிகள் மேற்கொள்ளும் போது தூர் வாரும் மண்ணை கரையின் மேல் போட்டு பலப்படுத்த வேண்டும்.
6. குளம் புனரமைப்பு பணிகள் மேற்கொள்ளும் போது ஏற்படும் மிகை மண்ணை ஏரி புனரமைப்பு பணி அல்லாமல் வேறு எந்த ஒரு பணிக்கோ அல்லது வேறு இடத்திற்கு எடுத்து செல்லவோ அல்லது பயன்படுத்திக்கொள்வோ அனுமதி கிடையாது.
7. குளங்கள் சீரமைக்கும் பணிகள் 2 மாத காலத்திற்குள் கண்டிப்பாக முடிக்கப்பட வேண்டும்.
8. மண் வேலைகள்(Earth work) முழுமையாக மேற்கொள்ளப்பட்டு கரைகள் பலப்படுத்தும் பணிகள் துவங்குவதற்கு தேவையான அனைத்து பொருட்களும் (Materials) முன்னதாக பணிகள் நடைபெறும் இடத்தில் கண்டிப்பாக சேகரம் செய்து வைக்க வேண்டும்.
9. பணிகள் துவங்கப்பட்டு குறித்த காலத்தில் முடிக்கப்பெறாவிட்டாலும், தொழில் நுட்ப ஆலோசனைகளின் படி பணிகள் சரியான முறையில் மேற்கொள்ளப்படாவிட்டாலும் அனுமதி எவ்வித முன்னறிவிப்பு இன்றி ரத்து செய்யப்படும்.
10. பணிகள் துவங்குவதற்கு முன்னர், பணிநடைபெறும் சமயத்தில் மற்றும் பணி முடிவுற்றவுடன் ஆகிய 3 நிலைகளில் ஒவ்வொரு நிலைக்கும் புகைப்படம் எடுக்கப்படவேண்டும். பணிகளுக்கான புகைப்படங்கள் கண்டிப்பாக மாவட்ட ஊரக வளர்ச்சி முகமையில் சமர்ப்பிக்கப்படவேண்டும்.
11. குளங்களில் சீரமைப்பு பணிகளை மட்டுமே மேற்கொள்ள வேண்டும். பணிகள் முடிந்தவுடன் குளத்தின் மீது எந்த உரிமையும் கோரக்கூடாது

(ஓம்) பா.பொன்னையா,
மாவட்ட ஆட்சித்தலைவர் / பெருந்தலைவர்,
மாவட்ட ஊரகவளர்ச்சிமுகமை,
காஞ்சிபுரம் மாவட்டம்.

//உத்தரவுபடி//

இணை இயக்குநர் / திட்ட இயக்குநர்,
மாவட்ட ஊரகவளர்ச்சிமுகமை, காஞ்சிபுரம்

பெறுநர்

மல்லை நிர்நிலைகள் பாதுகாப்பு மற்றும் மீட்போர் சங்கம்
எண்-8, பேரூராட்சி வணிக வளாகம், கோவளம் சாலை,
மாமல்லபுரம், காஞ்சிபுரம் - 603104

நகல்

செயற்பொறியாளர், (பொ.ப.து)

நிர்வாக ஆதாரம், ஆரணியார் வடிநிலகோட்டம்,
சேப்பாக்கம், சென்னை.-05.



NHAI/11013/4/2022/PIU.CPT/ 700

18th April 2023

To
Shri.V. Kittu,
No.80, Annal Ambedkar Street,
Mamallapuram - 603 104.

Sub: NHAI - PIU, Chengalpattu - Public Grievance of Shri.V. Kittu,
Mamallapuram - Reply furnished - Reg.

Ref: Shri.V. Kittu, Mamallapuram, Public Grievance dated 15.07.2022 received
through Divisional Engineer (H), C&M, Chengalpattu, letter No.
187/2023/EVaA-1, dated 08.02.2023.

Sir,

With reference to your petition cited above, requesting to construct the
ground bridges in the water areas instead of closing the water areas by soil while
constructing the roads, it is to inform that NHAI constructing highways across water
bodies after obtaining necessary permissions from Water Resources Department,
Government of Tamil Nadu as per the extant policies of the Government.

Yours faithfully,


(M.S. Chaithanya)
Project Director

Copy to:

- Divisional Engineer (H), C&M, Chengalpattu.

VIDUTHALAI SIRUTHAI KATCHI,

Siruthai V.Kittu,

Chenglepet, Kancheepuram, District Secretary,

Mobile : 9444175535, 9840357875,

No. 80, Annal Ambedkar Street, Mamallapuram – 603104.

Date : 15.07.2023

To

The Project Manager,
National Highway Department,
No.41/8A, 2/285, Velacherry Tambaram Main Road,
Santhomepuram, Medavakkam,
Chenglepet District, Pin – 600 073.

Sir,

Sub : Road widening project in the Southern Part of
Solaipoigai Pond under Mamallapura municipality
the construction of a sand-filled (covered)–Petition
Regarding.

I would like to draw your attention to the fact that in the past 2018 and 2019, around 50 lakhs of rupees have been spent on the Soilapoikai Pond under the Mamallapuram Municipal Corporation for public use by the public and social activists in cooperation with the Viduthalai Siruthaigal Party and Mallai Water Level Protection Movement and during the planning of the World Chess Games in Mamallapuram. 96 lakhs to repair the pond and encroachment of the pond and clear the garbage has been renovated and is now being used by people. In this case, in the name of the East Coast Road Expansion Project, sand is being filled in the Southern part of the above-mentioned pond. Apart from this, the construction of ponds, puddles and ponds in many places like Vaalkuttai and Pilliyar temple ponds in Pooncheri area, Nathamedu Lake in Vengambakkam Panchayat from Chennai to Kanyakumari means that the Government is emptying the water bodies.

- 30 -

So Sir, I request you to pay attention to the information I have pointed out above and make a document for erecting pillars, constructing bridges and laying roads to protect the water bodies.

Your Truly

Therefore, sir, I respectfully request you to pay attention to this matter and save the ponds and ponds used by the people as well as the lakes that store water for agriculture by putting up pillars and erecting bridges, protecting the water bodies and laying roads so that the flow of water from the west to the east is not obstructed during the rainy season.

Yours

தனது உயர் அயர்ச்சி கிரஹிதம் கவனம் செலுத்தி மக்கள் பயன்
 படுத்தும் மனங்கம், இடமடங்கம், அநேகமாம் உயர்ச்சியுக்கு நீடுகூக்கி
 நையக்கூடும் அநிகழ் போன்றவற்றை மனநிலைமையே நிகழ்ப்பு காரணம்
 நயிந்து கானம் நிகழ்ந்து பரமம் அமைந்து மேலும் படுத்தலாம் கருத்து
 மனநிலைமையின் இடங்கூட கோக்கி நீடுகூக்கி நிகழ்ப்பு நடைபெறும்
 நீடுகூக்கி நிகழ்ப்பு மனநிலைமையின் பணியினால் மேலும் அமைந்து
 மீட்டணம் செல்லும்படி மனநிலை மனநிலைமையின் பணியினால் மேலும் அமைந்து

உயர்ச்சி
 மனநிலை

VIDUTHALAI SIRUTHAI KATCHI,

Siruthai V.Kittu,

Chenglepet, Kancheepuram, District Secretary,

Mobile : 9444175535, 9840357875,

No. 80, Annal Ambedkar Street, Mamallapuram – 603104.

Date : 07.08.2024

To

Honorary Thiru. Selvam,
Kancheepuram Parliament Member,
Siluvedal Village, Kancheepuram,
Kancheepuram District.

Respected sir,

Sub : Petition regarding protection of water bodies covered
by mud pits during East Coast Road widening works.

Greetings,

Sir, The Chozhi Poikai pond in Mamallapuram Municipality was cleaned and brought to public use by the Mamallapuram Water Level Protection Society in 2018 at a cost of more than 50 lakhs. Currently, the road is being built over the Chozhi Poikai pond by covering the Chozhi Poikai pond with the east coast road widening works by the highway department.

It is regrettable that despite the Supreme Court orders of various High Courts that if there are ponds, puddles, canals and lakes during the road widening works, roads can be built over the bridge and the water levels should be protected, the highway department continues to ignore the court orders. Similarly, there is fear that many water bodies will be closed from Chennai to Kanyakumari. If this is the situation for the Choli Poigai pond, which has been reconstructed at a cost of 50 lakhs, it is not known what will happen to the water bodies that are not listening. Road widening works are necessary to prevent accidents due to increasing vehicular traffic. At the same time water is very necessary for our future generations. What happens if the water tanks that collect that water are closed? When the

Mamallapuram Konkaiyamman temple pond is full, not only the Chozhi Poikai pond, the water will go to the Buckingham canal through a small channel. North Mamallapuram is inundated during rainy season due to closure of that small Canal during road construction. Similarly, we can go on saying that Val Kuttai in Pooncheri area, Pilliyar Kovil Kalam, Nathamedu Lake in Venkampakkam Panchayat. The NHAI has replied that if the highway department and the government are informed about this through a petition on 15/07/2024, the water bodies are closed after obtaining permission from the government. Makes the public suffer. Therefore, for the sake of future generations and livestock, if there are any water bodies during the Sally expansion work, I request them to suggest to the highways department to build small bridges over them and construct roads, and during the road expansion work, all the water bodies covered by mud till now should be brought back for public use.

Your
Sd/- V.Kittu
(V.KITTU)

Encl : Copy of Letter of NHAI



விடுதலைச்சுற்றுதலைகள் கட்சி

சிறுத்தை வீ.கிட்டி

செங்கல்பட்டு, காஞ்சிபுரம்,
மாமல்டங்களின் மண்டல செயலாளர்

அலைபேசி: 9444175535, 9840357875
எண் 80, அண்ணல் அம்பேத்கர் தெரு
மாமல்லபுரம் - 603104



தேதி: 07/08/2024

பெறுநர்:

உயர்திரு. க. செல்வம் அவர்கள்,
காஞ்சிபுரம் நாடாளுமன்ற உறுப்பினர், சங்கரன் சிவாஜி
காஞ்சிரம். சிவசுப்பிரமணியன்

மதிப்பிற்குரிய ஐயா,

பொருள்: கிழக்கு கடற்கரை சாலை விரிவாக்க பணிகளின் போது மண்
கொட்டி மூடப்பட்டு வரும் நீர்நிலைகளை பாதுகாத்தல் குறித்து
மனு...

வணக்கம்.

மாமல்லபுரம் பேரூராட்சியில் உள்ள சோழி பொய்கை குளம்
மாமல்லபுரம் நீர் நிலை பாதுகாப்போர் சங்கத்தின் மூலம் கடந்த 2018-ம் ஆண்டு
சுமார் 50 இலட்சத்திற்கு மேல் செலவு செய்து தூர் வாரப்பட்டு பொதுமக்கள்
பயன்பாட்டிற்கு கொண்டு வரப்பட்டது. தற்போது நெடுஞ்சாலை துறை மூலம்
கிழக்கு கடற்கரை சாலை விரிவாக்க பணிகள் நடைபெறும் தருவாயில் சோழி
பொய்கை குளத்தை மண் கொட்டி மூடி அதன் மேல் சாலை அமைக்கப்பட்டு
வருகிறது. சாலை விரிவாக்க பணிகளின் போது குளம், குட்டை, கால்வாய்,
ஏரிகள் இருந்தால் சிறுபாலம் அமைத்து பாலத்திற்கு மேல் சாலைகள் அமைத்து
கொள்ளலாம் என்றும், நீர் நிலைகள் பாதுகாக்க பட வேண்டும் என்றும்
உச்சநீதிமன்றம் பல்வேறு மாநில உயர்நீதிமன்றங்களின் ஆணைகள் இருந்தும்
நெடுஞ்சாலை துறையினர் நீதிமன்ற ஆணையை மதிக்காமல் தொடர்ந்து
அலட்சியப்படுத்துவது வருத்தமளிக்கிறது.

இதே போல் சென்னை துவங்கி கன்னியாகுமரி வரை எத்தனை நீர்
நிலைகள் மூடப்படுகிறதோ என்ற அச்சமும் ஏற்படுகிறது. 50 இலட்சம் செலவில்
புணரமைக்கப்பட்ட சோழி பொய்கை குளத்திற்கே இந்நிலைமை என்றால்
கேட்பாரற்று இருக்கும் நீர்நிலைகளின் நிலைமை என்னவாகுமோ என்று

VIDUTHALAI SIRUTHAI KATCHI,

Siruthai V.Kittu,

Chenglepet, Kancheepuram, District Secretary,

Mobile : 9444175535, 9840357875,

No. 80, Annal Ambedkar Street, Mamallapuram – 603104.

Date : 07.08.2024

To
Honorary Collector,
Highway Department, Guindy,
Chennai – 600 025.

Respected sir,

Subject : Protecting water bodies that are being covered
with soil during the East Coast Road expansion
works.

Greetings,

The Sozhi Poigai Pond, located in the Mamallapuram Municipality, was cleaned and restored for public use in 2018 at a cost of over ₹50 lakhs by the Mamallapuram Water bodies Protection Association. Currently, during the East Coast Road expansion works undertaken by the Highways Department, the Sozhi Poigai Pond is being filled with soil, and a road is being constructed over it. Despite various orders from the Supreme Court and several state High Courts emphasizing the need to preserve water bodies by constructing small bridges or elevated roads over lakes, ponds, canals, and reservoirs, the Highways Department continues to disregard these directives, which is deeply concerning.

This raises fears about how many water bodies from Chennai to Kanyakumari might face a similar fate. If this is the condition of a water body like the Sozhi Poigai Pond, which was restored at a cost of ₹50 lakhs, one can only imagine the fate of other neglected water bodies. While road expansion is crucial to address increasing traffic and prevent accidents, it is equally important to conserve water for future generations. Preserving water bodies and ensuring sustainable development should go hand in hand. If water bodies are filled in,

what will happen? It's not just the Sozhi Poigai Pond; in North Mamallapuram, when the Gengayamman Temple Pond overflows, water flows into the Buckingham Canal through a small channel. However, during road construction, this small channel has also been closed, putting North Mamallapuram at risk of flooding during the rainy season. Similarly, in the Poonjeri area, water bodies like Valkuttai, Pillaiyar Temple Pond, and Nathamedu Lake in Vengampakkam Panchayat are also affected, and the list goes on. On 15/07/2024, this issue was brought to the attention of the Highways Department and the government through a petition. However, the NHAI responded by stating that all water bodies being closed were done with government approval, which deeply frustrates the public. Therefore, for the sake of future generations and livestock, I urge the Highways Department to construct small bridges over any water bodies encountered during road expansion instead of closing them. Additionally, I request that all water bodies already filled in during the expansion process be restored and made available for public use.

Your
Sd/- V.Kittu
(V.KITTU)

Encl : Copy of Letter of NHAI

விடுதலைச்சிறுத்தைகள் கட்சி

சிறுத்தை வீ.கீட்டு
செங்கல்பட்டு, காஞ்சிபுரம்,
மாவட்டங்களின் மண்டல செயலாளர்

அலைபேசி: 9444175535, 9840357875
எண் 80, அண்ணல் அம்பேத்கர் தெரு
மாமல்லபுரம் - 603104



தேதி : 07.08.2018

பெறுநர்:

உயர்திரு. ஆணையர் அவர்கள்,
நெடுஞ்சாலைதுறை, சண்டி,
சென்னை. 600025.

மதிப்பிற்குரிய ஐயா,

பொருள்: கிழக்கு கடற்கரை சாலை விரிவாக்க பணிகளின் போது மண்
கொட்டி மூடப்பட்டு வரும் நீர்நிலைகளை பாதுகாத்தல் குறித்து
மனு...

வணக்கம்.

மாமல்லபுரம் பேரூராட்சியில் உள்ள சோழி பொய்கை குளம்
மாமல்லபுரம் நீர் நிலை பாதுகாப்போர் சங்கத்தின் மூலம் கடந்த 2018-ம் ஆண்டு
சுமார் 50 இலட்சத்திற்கு மேல் செலவு செய்து தூர் வாரப்பட்டு பொதுமக்கள்
பயன்பாட்டிற்கு கொண்டு வரப்பட்டது. தற்போது நெடுஞ்சாலை துறை மூலம்
கிழக்கு கடற்கரை சாலை விரிவாக்க பணிகள் நடைபெறும் தருவாயில் சோழி
பொய்கை குளத்தை மண் கொட்டி மூடி அதன் மேல் சாலை அமைக்கப்பட்டு
வருகிறது. சாலை விரிவாக்க பணிகளின் போது குளம், குட்டை, கால்வாய்,
ஏரிகள் இருந்தால் சிறுபாலம் அமைத்து பாலத்திற்கு மேல் சாலைகள் அமைத்து
கொள்ளலாம் என்றும், நீர் நிலைகள் பாதுகாக்க பட வேண்டும் என்றும்
உச்சநீதிமன்றம் பல்வேறு மாநில உயர்நீதிமன்றங்களின் ஆணைகள் இருந்தும்
நெடுஞ்சாலை துறையினர் நீதிமன்ற ஆணையை மதிக்காமல் தொடர்ந்து
அலட்சியப்படுத்துவது வருத்தமளிக்கிறது.

இதே போல் சென்னை துவங்கி கன்னியாகுமரி வரை எத்தனை நீர் நிலைகள்
மூடப்படுகிறதோ என்ற அச்சமும் ஏற்படுகிறது. 50 இலட்சம் செலவில்
புணரமைக்கப்பட்ட சோழி பொய்கை குளத்திற்கே இந்நிலைமை என்றால்
கேட்பாரற்று இருக்கும் நீர்நிலைகளின் நிலைமை என்னவாகுமோ என்று
தெரியவில்லை. பெருகிவரும் வாகன சூழல், விபத்துகளை தடுக்கவும் சாலை

விரிவாக்க பணிகள் அவசியமான ஒன்றாகும். அதே சமயம் நமது அடுத்த தலைமுறையினருக்கு தண்ணீர் மிகவும் அவசியமானது. அத்தண்ணீரை சேமித்து வைக்கும் நீர் நிலைகளை மூடினால் என்னவாகும். சோழி பொய்கை குளம் மட்டுமல்லாமல் வடக்கு மாமல்லபுரம் கெங்கையம்மன் கோவில் குளம் நிரம்பிவிட்டால் சிறு கால்வாய் வழியாக பக்கிங்ஹாம் கால்வாய்க்கு தண்ணீர் செல்லும். சாலை அமைக்கும் பணியின் போது அச்சிறு கால்வாயும் மூடப்பட்டதால் வடக்கு மாமல்லபுரமே மழை காலங்களில் மூழ்கும் நிலையில் உள்ளது. அதே போல் பூஞ்சேரி பகுதியில் வால்குட்டை, பிள்ளையார் கோவில் குளம், வெங்கம்பாக்கம் ஊராட்சியில் அடங்கிய நத்தமேடு ஏரி என கூறி கொண்டே போகலாம். இதை நெடுஞ்சாலை துறைக்கும், அரசுக்கும் கடந்த 15/07/2024 அன்று மனுவின் மூலம் தெரியப்படுத்தினால் அரசிடம் அனுமதி பெற்றே நீர் நிலைகள் மூடப்படுகிறது என்று NHAI பதிலளித்துள்ளது பொதுமக்களை வேதனை அடைய செய்கிறது. ஆகையால் வரும் தலைமுறையினருக்காகவும், கால்நடைகளுக்காகவும் சாலை விரிவாக்க பணியின் போது ஏதேனும் நீர்நிலைகள் இருந்தால் அதை மூடாமல் அதற்குமேல் சிறு சிறு பாலம் அமைத்து சாலைகள் அமைத்து கொள்ள நெடுஞ்சாலை துறைக்கு ஆணை பிறக்குமாறும் சாலை விரிவாக்க பணிகள் போது இதுவரை மண் கொட்டி மூடப்பட்ட அனைத்து நீர்நிலைகளையும் மீண்டும் மக்கள் பயன்பாட்டிற்கு கொண்டு வர வழிவகை செய்ய வேண்டும் என்றும் கேட்டுக்கொள்கிறேன்.

இப்படிக்கு

(வீ கிட்டு)

இணைப்பு:

1. NHAI-யின் கடிதம் நகல்

- AI -

Translated Clean Copy

VIDUTHALAI SIRUTHAI KATCHI,

Siruthai V.Kittu,

Chenglepet, Kancheepuram, District Secretary,

Mobile : 9444175535, 9840357875,

No. 80, Annal Ambedkar Street, Mamallapuram – 603104.

Date : 07.08.2024

To

Hon'ble Thiru.A.V.Velu,
Minister of Highway Department,
Secretariat,
Chennai.

Respected sir,

Subject : Protecting water bodies that are being covered
with soil during the East Coast Road expansion
works.

Greetings,

The Sozhi Poigai Pond, located in the Mamallapuram Municipality, was desilted and restored for public use in 2018 at a cost of over ₹50 lakh by the Mamallapuram Waterbodies Protection Association. Currently, during the East Coast Road (ECR) expansion works undertaken by the Highways Department, the Sozhi Poigai Pond is being filled with soil, and a road is being constructed over it. Despite multiple orders from the Supreme Court and various State High Courts mandating the preservation of water bodies and recommending the construction of small bridges or elevated roads over lakes, ponds, canals, and reservoirs during road expansion, the Highways Department has continuously ignored these directives, which is deeply concerning.

This raises fears about the number of water bodies being closed along the stretch from Chennai to Kanyakumari. If this is the state of the Sozhi Poigai Pond, which was restored at a cost of ₹50 lakh, one can only imagine the fate of other neglected water bodies.

While road expansion is essential to address increasing traffic congestion and prevent accidents, water conservation is equally critical for future generations. If water bodies that store this vital resource are filled, what will the future hold? It's not just the Sozhi Poigai Pond. For instance, in North Mamallapuram, when the Gengayamma Temple Pond overflows, water flows into the Buckingham Canal through a small channel. However, this channel was closed during road construction, leaving North Mamallapuram prone to flooding during the rainy season. Similarly, in the Poonjeri area, water bodies such as Valkuttai, Pillaiyar Temple Pond, and Nathamedu Lake in Vengampakkam Panchayat are also affected, and the list goes on. This issue was brought to the attention of the Highways Department and the government through a petition on 15/07/2024. However, the NHAI's response that these water bodies are being closed with government approval has caused significant distress among the public. Therefore, I urge the Highways Department to construct small bridges over any water bodies encountered during road expansion instead of closing them, for the sake of future generations and livestock. Additionally, I request that all water bodies already filled during the expansion process be restored and made available for public use.

Your
Sd/- V.Kittu
(V.KITTU)

Encl : Copy of Letter of NHAI

-43-



விடுதலைச்சிறுத்தைகள் கட்சி

சிறுத்தை வீ.கிட்டி

செங்கல்பட்டு, காஞ்சிபுரம்,
மாவட்டங்களின் மண்டல செயலாளர்

அலைபேசி: 9444175535, 9840357875

எண் 80, அண்ணல் அம்பேத்கர் தெரு
மாமல்லபுரம் - 603104

தேதி: ...07/08/2024

பெறுநர்:

மாண்புமிகு. ஏ.வ. வேலு அவர்கள்,
நெடுஞ்சாலைத்துறை அமைச்சர்,
தலைமைச் செயலகம்,
சென்னை.

மதிப்பிற்குரிய ஐயா,

பொருள்: கிழக்கு கடற்கரை சாலை விரிவாக்க பணிகளின் போது மண்
கொட்டி மூடப்பட்டு வரும் நீர்நிலைகளை பாதுகாத்தல் குறித்து
மனு...

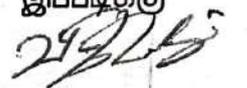
வணக்கம்.

மாமல்லபுரம் பேரூராட்சியில் உள்ள சோழி பொய்கை குளம்
மாமல்லபுரம் நீர் நிலை பாதுகாப்போர் சங்கத்தின் மூலம் கடந்த 2018-ம் ஆண்டு
சுமார் 50 இலட்சத்திற்கு மேல் செலவு செய்து தூர் வாரப்பட்டு பொதுமக்கள்
பயன்பாட்டிற்கு கொண்டு வரப்பட்டது. தற்போது நெடுஞ்சாலை துறை மூலம்
கிழக்கு கடற்கரை சாலை விரிவாக்க பணிகள் நடைபெறும் தருவாயில் சோழி
பொய்கை குளத்தை மண் கொட்டி மூடி அதன் மேல் சாலை அமைக்கப்பட்டு
வருகிறது. சாலை விரிவாக்க பணிகளின் போது குளம், குட்டை, கால்வாய்,
ஏரிகள் இருந்தால் சிறுபாலம் அமைத்து பாலத்திற்கு மேல் சாலைகள் அமைத்து
கொள்ளலாம் என்றும், நீர் நிலைகள் பாதுகாக்க பட வேண்டும் என்றும்
உச்சநீதிமன்றம் பல்வேறு மாநில உயர்நீதிமன்றங்களின் ஆணைகள் இருந்தும்
நெடுஞ்சாலை துறையினர் நீதிமன்ற ஆணையை மதிக்காமல் தொடர்ந்து
அலட்சியப்படுத்துவது வருத்தமளிக்கிறது.

-14-

இதே போல் சென்னை துவங்கி கன்னியாகுமரி வரை எத்தனை நீர் நிலைகள் மூடப்படுகிறதோ என்ற அச்சமும் ஏற்படுகிறது. 50 இலட்சம் செலவில் புணரமைக்கப்பட்ட சோழி பொய்கை குளத்திற்கே இந்நிலைமை என்றால் கேட்பாரற்று இருக்கும் நீர்நிலைகளின் நிலைமை என்னவாகுமோ என்று தெரியவில்லை. பெருகிவரும் வாகன சூழல், விபத்துகளை தடுக்கவும் சாலை விரிவாக்க பணிகள் அவசியமான ஒன்றாகும். அதே சமயம் நமது அடுத்த தலைமுறையினருக்கு தண்ணீர் மிகவும் அவசியமானது. அத்தண்ணீரை சேமித்து வைக்கும் நீர் நிலைகளை மூடினால் என்னவாகும். சோழி பொய்கை குளம் மட்டுமல்லாமல் வடக்கு மாமல்லபுரம் கெங்கையம்மன் கோவில் குளம் நிரம்பிவிட்டால் சிறு கால்வாய் வழியாக பக்கிங்ஹாம் கால்வாய்க்கு தண்ணீர் செல்லும். சாலை அமைக்கும் பணியின் போது அச்சிறு கால்வாயும் மூடப்பட்டதால் வடக்கு மாமல்லபுரமே மழை காலங்களில் மூழ்கும் நிலையில் உள்ளது. அதே போல் பூஞ்சேரி பகுதியில் வால்குட்டை, பிள்ளையார் கோவில் குளம், வெங்கம்பாக்கம் ஊராட்சியில் அடங்கிய நத்தமேடு ஏரி என கூறி கொண்டே போகலாம். இதை நெடுஞ்சாலை துறைக்கும், அரசுக்கும் கடந்த 15/07/2024 அன்று மனுவின் மூலம் தெரியப்படுத்தினால் அரசிடம் அனுமதி பெற்றே நீர் நிலைகள் மூடப்படுகிறது என்று NHAI பதிலளித்துள்ளது பொதுமக்களை வேதனை அடைய செய்கிறது. ஆகையால் வரும் தலைமுறையினருக்காகவும், கால்நடைகளுக்காகவும் சாலை விரிவாக்க பணியின் போது ஏதேனும் நீர்நிலைகள் இருந்தால் அதை மூடாமல் அதற்குமேல் சிறு சிறு பாலம் அமைத்து சாலைகள் அமைத்து கொள்ள நெடுஞ்சாலை துறைக்கு ஆணையிடுமாறும், சாலை விரிவாக்க பணிகள் போது இதுவரை மண் கொட்டி மூடப்பட்ட அனைத்து நீர்நிலைகளையும் மீண்டும் மக்கள் பயன்பாட்டிற்கு கொண்டு வர வழிவகை செய்ய வேண்டும் என்றும் கேட்டுக்கொள்கிறேன்.

இப்படிக்கு



(வீ கிட்டு)

இணைப்பு:

1. NHAI-யின் கடிதம் நகல்

-HS-

Translated Clean Copy

VIDUTHALAI SIRUTHAI KATCHI,

Siruthai V.Kittu,

Chenglepet, Kancheepuram, District Secretary,

Mobile : 9444175535, 9840357875,

No. 80, Annal Ambedkar Street, Mamallapuram – 603104.

Date : 07.08.2024

To
Honorary Collector,
Chenglepet District.

Respected sir,

Subject : Protecting water bodies that are being covered
with soil during the East Coast Road expansion
works.

Greetings,

The Sozhi Poigai Pond, located in the Mamallapuram Municipality, was cleaned and restored for public use in 2018 at a cost of over ₹50 lakh by the Mamallapuram Water bodies Protection Association. Currently, during the East Coast Road (ECR) expansion works undertaken by the Highways Department, the Sozhi Poigai Pond is being filled with soil, and a road is being constructed over it. Despite multiple orders from the Supreme Court and various State High Courts mandating the preservation of water bodies and recommending the construction of small bridges or elevated roads over lakes, ponds, canals, and reservoirs during road expansion, the Highways Department has continuously ignored these directives, which is deeply concerning.

This raises fears about the number of water bodies being closed along the stretch from Chennai to Kanyakumari. If this is the state of the Sozhi Poigai Pond, which was restored at a cost of ₹50 lakh, one can only imagine the fate of other neglected water bodies.

While road expansion is essential to address increasing traffic congestion and prevent accidents, water conservation is equally critical for future generations. If water bodies that store this vital

-46-

resource are filled, what will the future hold? It's not just the Sozhi Poigai Pond. For instance, in North Mamallapuram, when the Gengayamman Temple Pond overflows, water flows into the Buckingham Canal through a small channel. However, this channel was closed during road construction, leaving North Mamallapuram prone to flooding during the rainy season. Similarly, in the Poonjeri area, water bodies such as Valkuttai, Pillaiyar Temple Pond, and Nathamedu Lake in Vengampakkam Panchayat are also affected, and the list goes on. This issue was brought to the attention of the Highways Department and the government through a petition on 15/07/2024. However, the NHAI's response that these water bodies are being closed with government approval has caused significant distress among the public. Therefore, I urge the Highways Department to construct small bridges over any water bodies encountered during road expansion instead of closing them, for the sake of future generations and livestock. Additionally, I request that all water bodies already filled during the expansion process be restored and made available for public use.

Your
Sd/- V.Kittu
(V.KITTU)

Encl : Copy of Letter of NHAI

சிற்றுத்தை வி.வி.வி.வி.

செங்கல்பட்டு, காஞ்சிபுரம்,
மாவட்டங்களின் மண்டல செயலாளர்

அலைபேசி: 9444175535, 9840357875

எண் 80, அண்ணல் அம்பேத்கர் தெரு

மாமல்லபுரம் - 603104

பெறுநர்:

உயர்திரு.மாவட்ட ஆட்சியர் அவர்கள்,
செங்கல்பட்டு மாவட்டம்.

தேதி: ...07/08/2024..

மதிப்பிற்குரிய ஐயா,

பொருள்: கிழக்கு கடற்கரை சாலை விரிவாக்க பணிகளின் போது மண்
கொட்டி மூடப்பட்டு வரும் நீர்நிலைகளை பாதுகாத்தல் குறித்து
மனு...

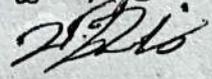
வணக்கம்.

மாமல்லபுரம் பேரூராட்சியில் உள்ள சோழி பொய்கை குளம்
மாமல்லபுரம் நீர் நிலை பாதுகாப்போர் சங்கத்தின் மூலம் கடந்த 2018-ம் ஆண்டு
சுமார் 50 இலட்சத்திற்கு மேல் செலவு செய்து தூர் வாரப்பட்டு பொதுமக்கள்
பயன்பாட்டிற்கு கொண்டு வரப்பட்டது. தற்போது நெடுஞ்சாலை துறை மூலம்
கிழக்கு கடற்கரை சாலை விரிவாக்க பணிகள் நடைபெறும் தருவாயில் சோழி
பொய்கை குளத்தை மண் கொட்டி மூடி அதன் மேல் சாலை அமைக்கப்பட்டு
வருகிறது. சாலை விரிவாக்க பணிகளின் போது குளம், குட்டை, கால்வாய்,
ஏரிகள் இருந்தால் சிறுபாலம் அமைத்து பாலத்திற்கு மேல் சாலைகள் அமைத்து
கொள்ளலாம் என்றும், நீர் நிலைகள் பாதுகாக்க பட வேண்டும் என்றும்
உச்சநீதிமன்றம் பல்வேறு மாநில உயர்நீதிமன்றங்களின் ஆணைகள் இருந்தும்
நெடுஞ்சாலை துறையினர் நீதிமன்ற ஆணையை மதிக்காமல் தொடர்ந்து
அலட்சியப்படுத்துவது வருத்தமளிக்கிறது.

இதே போல் சென்னை துவங்கி கன்னியாகுமரி வரை எத்தனை நீர் நிலைகள்
மூடப்படுகிறதோ என்ற அச்சமும் ஏற்படுகிறது. 50 இலட்சம் செலவில்
புணரமைக்கப்பட்ட சோழி பொய்கை குளத்திற்கே இந்நிலைமை என்றால்
கேட்பாரற்று இருக்கும் நீர்நிலைகளின் நிலைமை என்னவாகுமோ என்று
தெரியவில்லை. பெருகிவரும் வாகன சூழல், விபத்துகளை தடுக்கவும் சாலை
விரிவாக்க பணிகள் அவசியமான ஒன்றாகும். அதே சமயம் நமது அடுத்த
தலைமுறையினருக்கு தண்ணீர் மிகவும் அவசியமானது. அத்தண்ணீரை சேமித்து

வைக்கும் நீர் நிலைகளை மூடினால் என்னவாகும். சோழி பொய்கை குளம் மட்டுமல்லாமல் வடக்கு மாமல்லபுரம் கெங்கையம்மன் கோவில் குளம் நிரம்பிவிட்டால் சிறு கால்வாய் வழியாக பக்கிங்ஹாம் கால்வாய்க்கு தண்ணீர் செல்லும். சாலை அமைக்கும் பணியின் போது அச்சிறு கால்வாயும் மூடப்பட்டதால் வடக்கு மாமல்லபுரமே மழை காலங்களில் மூழ்கும் நிலையில் உள்ளது. அதே போல் பூஞ்சேரி பகுதியில் வால்குட்டை, பிள்ளையார் கோவில் குளம், வெங்கம்பாக்கம் ஊராட்சியில் அடங்கிய நத்தமேடு ஏரி என கூறி கொண்டே போகலாம். இதை நெடுஞ்சாலை துறைக்கும், அரசுக்கும் கடந்த 15/07/2024 அன்று மனுவின் மூலம் தெரியப்படுத்தினால் அரசிடம் அனுமதி பெற்றே நீர் நிலைகள் மூடப்படுகிறது என்று NHAI பதிலளித்துள்ளது பொதுமக்களை வேதனை அடைய செய்கிறது. ஆகையால் வரும் தலைமுறையினருக்காகவும், கால்நடைகளுக்காகவும் சாலை விரிவாக்க பணியின் போது ஏதேனும் நீர்நிலைகள் இருந்தால் அதை மூடாமல் அதற்குமேல் சிறு சிறு பாலம் அமைத்து சாலைகள் அமைத்து கொள்ள நெடுஞ்சாலை துறைக்கு பரிந்துரைக்குமாறும், சாலை விரிவாக்க பணிகள் போது இதுவரை மண் கொட்டி மூடப்பட்ட அனைத்து நீர்நிலைகளையும் மீண்டும் மக்கள் பயன்பாட்டிற்கு கொண்டு வர வழிவகை செய்ய வேண்டும் என்றும் கேட்டுக்கொள்கிறேன்.

இப்படிக்கு



(வீ கிட்டு)

இணைப்பு:

1. NHAI-யின் கடிதம் நகல்



VIDUTHALAI SIRUTHAI KATCHI,

Siruthai V.Kittu,

Chenglepet, Kancheepuram, District Secretary,

Mobile : 9444175535, 9840357875,

No. 80, Annal Ambedkar Street, Mamallapuram – 603104.

Date : 07.08.2024

To
Honorary Thiru.S.S.Balaji,
Member of Legislative Assembly,
Thiruporur Assembly.

Respected sir,

Subject : Protecting water bodies that are being covered
with soil during the East Coast Road expansion
works.

Greetings,

The Sozhi Poigai Pond, located in the Mamallapuram Municipality, was cleaned and restored for public use in 2018 at a cost of over ₹50 lakh by the Mamallapuram Water bodies Protection Association. Currently, during the East Coast Road (ECR) expansion works undertaken by the Highways Department, the Sozhi Poigai Pond is being filled with soil, and a road is being constructed over it. Despite multiple orders from the Supreme Court and various State High Courts mandating the preservation of water bodies and recommending the construction of small bridges or elevated roads over lakes, ponds, canals, and reservoirs during road expansion, the Highways Department has continuously ignored these directives, which is deeply concerning.

This raises fears about the number of water bodies being closed along the stretch from Chennai to Kanyakumari. If this is the state of the Sozhi Poigai Pond, which was restored at a cost of ₹50 lakh, one can only imagine the fate of other neglected water bodies.

While road expansion is essential to address increasing traffic congestion and prevent accidents, water conservation is equally

critical for future generations. If water bodies that store this vital resource are filled, what will the future hold? It's not just the Sozhi Poigai Pond. For instance, in North Mamallapuram, when the Gengayamman Temple Pond overflows, water flows into the Buckingham Canal through a small channel. However, this channel was closed during road construction, leaving North Mamallapuram prone to flooding during the rainy season. Similarly, in the Poonjeri area, water bodies such as Valkuttai, Pillaiyar Temple Pond, and Nathamedu Lake in Vengampakkam Panchayat are also affected, and the list goes on. This issue was brought to the attention of the Highways Department and the government through a petition on 15/07/2024. However, the NHAI's response that these water bodies are being closed with government approval has caused significant distress among the public. Therefore, I urge the Highways Department to construct small bridges over any water bodies encountered during road expansion instead of closing them, for the sake of future generations and livestock. Additionally, I request that all water bodies already filled during the expansion process be restored and made available for public use.

Your
Sd/- V.Kittu
(V.KITTU)

Encl: Copy of Letter of NHAI

51

விடுதலைச்சிறுநீர்துறைகள் கட்சி

சிறுநீர் வி.கி.பி.பி.

செங்கல்பட்டு, காஞ்சிபுரம்,
மாவட்டங்களின் மண்டல செயலாளர்

அலைபேசி: 9444175535, 9840357875

எண் 80, அண்ணல் அம்பேத்கர் தெரு
மாமல்லபுரம் - 603104



தேதி: ..07.10.2024..

பெறுநர்:

உயர்திரு. எஸ்.எஸ். பாலாஜி அவர்கள்,
சட்டமன்ற உறுப்பினர்,
திருப்போரூர் தொகுதி.

மதிப்பிற்குரிய ஐயா,

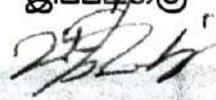
பொருள்: கிழக்கு கடற்கரை சாலை விரிவாக்க பணிகளின் போது மண்
கொட்டி மூடப்பட்டு வரும் நீர்நிலைகளை பாதுகாத்தல் குறித்து
மனு...

வணக்கம்.

மாமல்லபுரம் பேரூராட்சியில் உள்ள சோழி பொய்கை குளம்
மாமல்லபுரம் நீர் நிலை பாதுகாப்போர் சங்கத்தின் மூலம் கடந்த 2018-ம் ஆண்டு
சுமார் 50 இலட்சத்திற்கு மேல் செலவு செய்து தூர் வாரப்பட்டு பொதுமக்கள்
பயன்பாட்டிற்கு கொண்டு வரப்பட்டது. தற்போது நெடுஞ்சாலை துறை மூலம்
கிழக்கு கடற்கரை சாலை விரிவாக்க பணிகள் நடைபெறும் தருவாயில் சோழி
பொய்கை குளத்தை மண் கொட்டி மூடி அதன் மேல் சாலை அமைக்கப்பட்டு
வருகிறது. சாலை விரிவாக்க பணிகளின் போது குளம், குட்டை, கால்வாய்,
ஏரிகள் இருந்தால் சிறுபாலம் அமைத்து பாலத்திற்கு மேல் சாலைகள் அமைத்து
கொள்ளலாம் என்றும், நீர் நிலைகள் பாதுகாக்க பட வேண்டும் என்றும்
உச்சநீதிமன்றம் பல்வேறு மாநில உயர்நீதிமன்றங்களின் ஆணைகள் இருந்தும்
நெடுஞ்சாலை துறையினர் நீதிமன்ற ஆணையை மதிக்காமல் தொடர்ந்து
அலட்சியப்படுத்துவது வருத்தமளிக்கிறது.

இதே போல் சென்னை துவங்கி கன்னியாகுமரி வரை எத்தனை நீர்
நிலைகள் மூடப்படுகிறதோ என்ற அச்சமும் ஏற்படுகிறது. 50 இலட்சம் செலவில்
புணரமைக்கப்பட்ட சோழி பொய்கை குளத்திற்கே இந்நிலைமை என்றால்
கேட்பாரற்று இருக்கும் நீர்நிலைகளின் நிலைமை என்னவாகுமோ என்று

தெரியவில்லை. பெருகிவரும் வாகன சூழல், விபத்துகளை தடுக்கவும் சாலை விரிவாக்க பணிகள் அவசியமான ஒன்றாகும். அதே சமயம் நமது அடுத்த தலைமுறையினருக்கு தண்ணீர் மிகவும் அவசியமானது. அத்தண்ணீரை சேமித்து வைக்கும் நீர் நிலைகளை மூடினால் என்னவாகும். சோழி பொய்கை குளம் மட்டுமல்லாமல் வடக்கு மாமல்லபுரம் கெங்கையம்மன் கோவில் குளம் நிரம்பிவிட்டால் சிறு கால்வாய் வழியாக பக்கிங்ஹாம் கால்வாய்க்கு தண்ணீர் செல்லும். சாலை அமைக்கும் பணியின் போது அச்சிறு கால்வாயும் மூடப்பட்டதால் வடக்கு மாமல்லபுரமே மழை காலங்களில் மூழ்கும் நிலையில் உள்ளது. அதே போல் பூஞ்சேரி பகுதியில் வால்குட்டை, பிள்ளையார் கோவில் குளம், வெங்கம்பாக்கம் ஊராட்சியில் அடங்கிய நத்தமேடு ஏரி என கூறி கொண்டே போகலாம். இதை நெடுஞ்சாலை துறைக்கும், அரசுக்கும் கடந்த 15/07/2024 அன்று மனுவின் மூலம் தெரியப்படுத்தினால் அரசிடம் அனுமதி பெற்றே நீர் நிலைகள் மூடப்படுகிறது என்று NHAI பதிலளித்துள்ளது பொதுமக்களை வேதனை அடைய செய்கிறது. ஆகையால் வரும் தலைமுறையினருக்காகவும், கால்நடைகளுக்காகவும் சாலை விரிவாக்க பணியின் போது ஏதேனும் நீர்நிலைகள் இருந்தால் அதை மூடாமல் அதற்குமேல் சிறு சிறு பாலம் அமைத்து சாலைகள் அமைத்து கொள்ள நெடுஞ்சாலை துறைக்கு பரிந்துரைக்குமாறும், சாலை விரிவாக்க பணிகள் போது இதுவரை மண் கொட்டி மூடப்பட்ட அனைத்து நீர்நிலைகளையும் மீண்டும் மக்கள் பயன்பாட்டிற்கு கொண்டு வர வழிவகை செய்ய வேண்டும் என்றும் கேட்டுக்கொள்கிறேன்.

இப்படிக்கு

 (வீ கிட்டு)

இணைப்பு:

1. NHAI-யின் கடிதம் நகல்



- 53 -



விடுதலைச்சிறுத்தைகள் கட்சி

சிறுத்தை வி.கிட்டு

செங்கல்பட்டு, காஞ்சிபுரம்,
மாவட்டங்களின் மண்டல செயலாளர்

அலைபேசி: 9444175535, 9840357875

எண் 80, அண்ணல் அம்பேத்கர் தெரு
மாமல்லபுரம் - 603104



தேதி : ...09...10/2024

To :

NATIONAL HIGHWAYS AUTHORITY OF INDIA.
(Ministry of road transport and
Highways government of India.
No. 41/8A, 2/285, Velacheri,
Tambaram Main Road,
Santhom puram,
Medavakkam. Chennai - 600073.

**Sub : Soils during East Coast Road widening works Regarding the protection of
water bodies which are being closed Petition**

Respected Sir,

The Chozhi Poikai pond in Mamallapuram Municipality was cleaned and brought to public use by the Mamallapuram Water Level Protection Society in 2018 at a cost of more than 50 lakhs. At present, the road is being constructed over the Chozhi Poikai pond by covering it with soil as the East Coast Road expansion works are being carried out by the Highways Department.

It is regrettable that despite the Supreme Court's orders of various state high courts that if there are ponds, puddles, canals and lakes during the road widening works, roads can be built over the bridge by construction of small bridges and water levels should be protected, it is sad that the highways department continues to ignore the court orders.

Similarly, there is a fear of how many water bodies will be closed from Chennai to Kanyakumari. If this is the situation for the Chozhi Poikai pond, which has been renovated at a cost of 50 lakhs, then it is not known what will happen to the water bodies that remain unclaimed. Road widening works are necessary to prevent accidents due to increasing vehicular traffic.

At the same time, water is very necessary for our future generations. What happens if we close the reservoirs that store that water? Apart from the Chozhi Poikai pond, if the North Mamallapuram Kengaiyamman temple pond is full, the water will go through a small channel to the Buckingham canal.

North Mamallapuram is inundated during the rainy season due to the closure of the Achiru canal during road construction. Similarly, Valguttai in Pooncheri area, Pilliyar Kovil Kalam and Nathamedu Lake in Venkampakam Panchayat can be said. NHAI has replied that if the highway department and the government are informed about this through a petition on 15/07/2024, the water bodies are being closed after taking the permission of the government, causing pain to the public.

Therefore, for the sake of future generations and cattle, if there are any water bodies during the road widening work, I request that the highway department should issue an order to construct small bridges and roads over them, and to make a way to bring back all the water bodies that have been covered with mud during the road widening work.



VIDUTHALAI SIRUTHAI KATCHI,

Siruthai V.Kittu,

Chenglepet, Kancheepuram, District Secretary,

Mobile : 9444175535, 9840357875,

No. 80, Annal Ambedkar Street, Mamallapuram – 603104.

Date : 17.08.2024

To
The Chief Secretary,
Tamil Nadu Government – Secretariat,
Fort St. George,
Chennai – 600 009.

Respected sir,

Subject : Protecting water bodies that are being covered
with soil during the East Coast Road expansion
works.

Greetings,

The Sozhi Poigai Pond, located in the Mamallapuram Municipality, was cleaned and restored for public use in 2018 at a cost of over ₹50 lakh by the Mamallapuram Water bodies Protection Association. Currently, during the East Coast Road (ECR) expansion works undertaken by the Highways Department, the Sozhi Poigai Pond is being filled with soil, and a road is being constructed over it. Despite multiple orders from the Supreme Court and various State High Courts mandating the preservation of water bodies and recommending the construction of small bridges or elevated roads over lakes, ponds, canals, and reservoirs during road expansion, the Highways Department has continuously ignored these directives, which is deeply concerning.

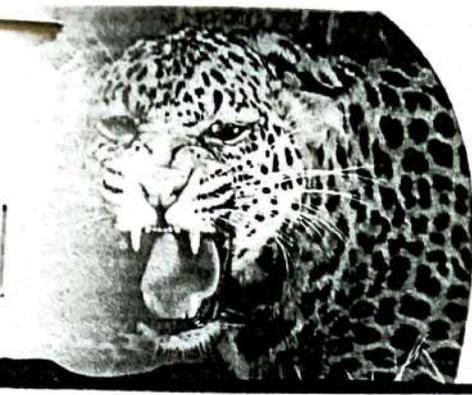
This raises fears about the number of water bodies being closed along the stretch from Chennai to Kanyakumari. If this is the state of the Sozhi Poigai Pond, which was restored at a cost of ₹50 lakh, one can only imagine the fate of other neglected water bodies.

- 56 -

While road expansion is essential to address increasing traffic congestion and prevent accidents, water conservation is equally critical for future generations. If water bodies that store this vital resource are filled, what will the future hold? It's not just the Sozhi Poigai Pond. For instance, in North Mamallapuram, when the Gengayamma Temple Pond overflows, water flows into the Buckingham Canal through a small channel. However, this channel was closed during road construction, leaving North Mamallapuram prone to flooding during the rainy season. Similarly, in the Poonjeri area, water bodies such as Valkuttai, Pillaiyar Temple Pond, and Nathamedu Lake in Vengampakkam Panchayat are also affected, and the list goes on. This issue was brought to the attention of the Highways Department and the government through a petition on 15/07/2024. However, the NHAI's response that these water bodies are being closed with government approval has caused significant distress among the public. Therefore, I urge the Highways Department to construct small bridges over any water bodies encountered during road expansion instead of closing them, for the sake of future generations and livestock. Additionally, I request that all water bodies already filled during the expansion process be restored and made available for public use.

Your
Sd/- V.Kittu
(V.KITTU)

Encl : Copy of Letter of NHAI



- 57 -

விடுதலைச் சிறுத்தைகள் கட்சி

சிறுத்தை வீ.கீட்டு

செங்கல்பட்டு, காஞ்சிபுரம்,
மாவட்டங்களின் மண்டல செயலாளர்

அலைபேசி: 9444175535, 9840357875

எண் 80, அண்ணல் அம்பேத்கர் தெரு
மாமல்லபுரம் - 603104



தேதி: ...17/08/2024...

பெறுநர்:

உயர்திரு. தலைமை செயலாளர் அவர்கள்.
தமிழ்நாடு அரசு - தலைமை செயலகம்.
புனித ஜார்ஜ் கோட்டை.
சென்னை - 600009

மதிப்பிற்குரிய ஐயா,

பொருள்: கிழக்கு கடற்கரை சாலை விரிவாக்கத்திற்காக- மூடி மறைக்கப்பட்டு
வரும் நீர்நிலைகளை மீட்டெடுக்கவும் பாதுகாக்கவும் கோருதல் சம்மந்தமாக
வணக்கம்,

மாமல்லபுரம் பேரூராட்சியில் உள்ள சோழி பொய்கை குளம் மாமல்லபுரம் நீர்
நிலை பாதுகாப்போர் சங்கத்தின் மூலம் கடந்த 2018-ம் ஆண்டு சுமார் 50
இலட்சத்திற்கு மேல் செலவு செய்து தூர் வாரப்பட்டு பொதுமக்கள் பயன்பாட்டிற்கு
கொண்டு வரப்பட்டது. தற்போது நெடுஞ்சாலை துறை மூலம் கிழக்கு கடற்கரை
சாலை விரிவாக்க பணிகள் நடைபெறும் தருவாயில் சோழிபொய்கை குளத்தை
மண்கொட்டி மூடி அதன் மேல் சாலை அமைக்கப்பட்டு வருகிறது. சாலை
விரிவாக்க பணிகளின் போது குளம், குட்டை, கால்வாய், ஏரிகள் இருந்தால்
சிறுபாலம் அமைத்து பாலத்திற்கு மேல் சாலைகள் அமைத்து கொள்ளலாம்
என்றும், நீர் நிலைகள் பாதுகாக்க பட வேண்டும் என்றும் உச்ச நீதிமன்றங்களின்
ஆணையை மதிக்காமல் தொடர்ந்து அலட்சியப்படுத்துவது வருத்தமளிக்கிறது.
இதே போல் சென்னை துவங்கி கன்னியாகுமரி வரை எத்தனை நீர்நிலைகள்
மூடப்படுகிறதோ என்ற அச்சமும் ஏற்படுகிறது. 50 இலட்சம் செலவில்
புணரமைக்கப்பட்ட சோழி பொய்கை குளத்திற்கே இந்நிலைமை என்றால்

கேட்பாரற்று இருக்கும் நீர்நிலைகளின் நிலைமை என்னவாகுமோ என்று தெரியவில்லை. பெருகிவரும் வாகன சூழல், விபத்துகளை தடுக்கவும் சாலை விரிவாக்க பணிகள் அவசியமான ஒன்றாகும். அதே சமயம் நமது அடுத்த தலைமுறையினருக்கு தண்ணீர் மிகவும் அவசியமானது. அத்தண்ணீரை சேமித்து வைக்கும் நீர் நிலைகளை மூடினால் என்னவாகும். சோழி பொய்கை குளம் மட்டுமல்லாமல் வடக்கு மாமல்லபுரம் கெங்கையம்மன் கோவில் குளம் நிரம்பிவிட்டால் சிறு கால்வாய் வழியாக பக்கிங்ஹாம் கால்வாய்க்கு தண்ணீர் செல்லும். சாலை அமைக்கும் பணியின் போது அச்சிறு கால்வாயும் மூடப்பட்டதால் வடக்கு மாமல்லபுரமே மழை காலங்களில் மூழ்கும் நிலையில் உள்ளது. அதே போல் பூஞ்சேரி பகுதியில் வால்குட்டை, பிள்ளையார் கோவில் குளம், வெங்கம்பாக்கம் ஊராட்சியில் அடங்கிய நத்தமேடு ஏரி என கூறி கொண்டே போகலாம். இதை நெடுஞ்சாலை துறைக்கும், அரசுக்கும் கடந்த 15/07/2024 அன்று மனுவின் மூலம் தெரியப்படுத்தினால் அரசிடம் அனுமதி பெற்றே நீர் நிலைகள் மூடப்படுகிறது என்று NHAI பதிலளித்துள்ளது பொதுமக்களை வேதனை அடைய செய்கிறது. ஆகையால் வரும் தலைமுறையினருக்காகவும், கால்நடைகளுக்காகவும் சாலை விரிவாக்க பணியின் போது ஏதேனும் நீர்நிலைகள் இருந்தால் அதை மூடாமல் அதற்குமேல் சிறு சிறு பாலம் அமைத்து சாலைகள் அமைத்து கொள்ள நெடுஞ்சாலை துறைக்கு ஆணை பிறக்குமாறும் சாலை விரிவாக்க பணிகள் போது இதுவரை மண் கொட்டி மூடப்பட்ட அனைத்து நீர்நிலைகளையும் மீண்டும் மக்கள் பயன்பாட்டிற்கு கொண்டு வர வழிவகை செய்ய வேண்டும் என்றும் கேட்டுக்கொள்கிறேன்.



भारतीय रा

-59-

करण

(महक परिवहन और राजमार्ग मंत्रालय, भारत सरकार)
National Highways Authority of India

(Ministry of Road Transport and Highways, Government of India)
परियोजना कार्यालय इकाई - चेंगलपट्टु Project Implementation Unit - Chengalpattu
No. 41/5A, 2/285, वेलाचरी - नॉर्थम वेस्ट रोड, मदीयूर, वेलाचरी, चेंगलपट्टु जिला, तमिलनाडु - 600 073
No. 41/5A, 2/285, Velachery - Tambaram Main Road, Sethupattinam,
Madhavakkam, Chennai, Chengalpattu District, Tamil Nadu - 600 073.
दूरवाक/Phone : 91-44-2974 0166 ई-मेल/E-mail : phuchengalpattu@nhai.org



NHAI/11013/06/2022/PIU.CPT/ 1810

16th September 2024

To,

✓ Shri. V. Kittu,
No. 80, Annal Ambedkar Street,
Mamallapuram - 603 104.

Sub: NHAI - PIU, Chengalpattu - Mudhalvarin Mugavari Petition of Shri. V. Kittu,
Petition No. 9927236, dated. 07.08.2024 - Reply furnished - Reg.

Ref: Shri. V. Kittu, Petition No. 9927236, dated. 07.08.2024 received through the
Divisional Engineer (H), Construction and Maintenance, Chengalpattu, E-mail
dated. 03.09.2024.

Sir,

Please refer to your Online Petition vide reference cited above regarding
construction of road in various Water Bodies on ECR.

2. In this connection, it is to inform that

- i. NHAI while preparing the DPR, has taken necessary measures to minimize the
construction inside Water Bodies and tried to avoid them in the alignment of the
project.
- ii. However, due to certain unavoidable circumstances, it is necessitated to take up
the works in some of the Water Bodies like Solaipoigai, Nathamedu, Buckingham
Canal etc.

3. In case of Solaipoigai, which is located adjacent to existing National Highways, a
new Flyover is proposed at the entrance of Mamallapuram. There are many accidents
observed at the existing road due to high-speed traffic. Hence, construction of Flyover
is very much essential to save valuable human lives. The approach of highway with right
side Service Road is fouling with the Solaipoigai Tank, which is unavoidable due to site
condition.

4. NHAI has taken up 350 mtrs bridge in Nathamedu Water Tank and 120 mtrs Major
Bridge on Buckingham Canal at 02 locations to ensure that the Water Bodies are not
affected.

SUBRAHMANYA
CHAITHANYA
MAMIDIPUDI

Digitally signed by
SUBRAHMANYA
CHAITHANYA MAMIDIPUDI
Date: 2024.09.16 17:00:31
+05'30'

- 60 -

5. The total pond area of 2900 Sqm (10,000 Cum) is being affected inside the Solaipoigai Tank due to construction of Flyover. However, it is also to inform that NHAI extracted soil from the vicinity lakes like Pooncherry, Perumaleri, Kulipandalam, etc., and as on today, the total 45,000 Cum of soil has been extracted from the above-mentioned tanks by adopting due procedure.
6. Hence, it may be observed that even though the minor area within Solaipoigai & Valguttai got affected, the other major tanks in the area like Pooncherry, Perumaleri, etc., have increased their capacity due to extraction of soil outside and 01 No of additional culvert is also proposed near Mamallapuram to avoid stagnation of water during monsoon.
7. It is also to inform that Government of India has taken up 'Amrit Sarovar' scheme during celebration of 75 years of Independence. NHAI has taken up strengthening & improving storage capacity on various tanks throughout the Tamil Nadu state.

Your concern regarding conditions of Water Bodies is well taken and NHAI has been working to minimize effect on the Water Bodies which is unavoidable and necessary measures will be take up wherever it can be protected, please.

Yours faithfully,

SUBRAHMANYA
CHAITHANYA MAMIDIPUDI

Digitally signed by
SUBRAHMANYA
CHAITHANYA MAMIDIPUDI
Date: 2024.09.16 17:00:50
+05'30'

(M. S. Chaitanya)
Project Director.

Copy to:

- Divisional Engineer, Highways, C&M, Chengalpattu.

- 61 -

INDIAN OVERSEAS BANK
MAHABALIPURAM

TYPE: CD FOR PUBLIC

DATE: 11-07-2019

A/C NO: 005002000009090 INR

PAGE: 1

M/S. MALLAI WATER BODIES PROTECTION AND PRESERVATION ASSOCIATION MAMALLAPUR
NO8, SPECIAL GRADE

COMMERCIAL BUILDING

KOVALAM SALAI

KANCHEEPURAM, TAMIL NADU-603104

STATEMENT OF ACCOUNT FOR THE PERIOD OF 02-07-2019 to 11-07-2019

DATE	PARTICULARS	CHQ.NO.	WITHDRAWALS	DEPOSITS	BALANCE
02-07-2019					0
02-07-2019	BY OPG CASH			2,000.00	2,000.00Cr
03-07-2019	Cheque book Iss		118.00		1,882.00Cr
05-07-2019	JOYS CHANDRA BA			30,000.00	31,882.00Cr
09-07-2019	TTDC	352276	25,000.00		6,882.00Cr
Page Total:			25,118.00	32,000.00	6,882.00Cr
Grand Total:			25,118.00	32,000.00	6,882.00Cr
FFD Balance:					0

SH


Other's

Date Stamp

Manager

MALLAI WATER BODIES PROTECTION AND PRESERVATION ASSOCIATION (Daily update) 005002000009090					
Date	Debit	Credit	Total	Remark	Type
05.07.2019		30000		EK Durairaj	Cheque
08.07.2019	25000			Diesel	Cheque
11.07.2019		50000		Sekar	Cash
12.07.2019	15000			Diesel	Cheque
13.07.2019	13500			Petty Cash	Cash withdrawal
15.07.2019	15000			Diesel	Cheque
15.07.2019		20500		MD sir	Cash
15.07.2019		5000		MD sir	Cheque
15.07.2019		30000		Ideal Beach Resort	Cheque
16.07.2019		1000		Local Mamallapuram	Cash
17.07.2019	15000			Diesel	Cheque
17.07.2019	3000			Petty Cash	Cash withdrawal
18.07.2019		100000		Umapathi sir	Cash
18.07.2019	20000			JCP Advance	Cheque
19.07.2019		37500		Md sir	Cash Deposit
19.07.2019		10000		Guru hotel	Cash Deposit
19.07.2019	15000			Diesel	Cheque
19.07.2019	5000			Petty Cash	Cash withdrawal
19.07.2019	14350			Petty Cash	Cash withdrawal
20.07.2019		10000		Nirvana hotel	Cheque
21.07.2019	30000			Advance Paid for motor	Cheque
22.07.2019	15000			Diesel	Cheque
22.07.2019	4500			Motor Nirmuliki	Cheque
22.07.2019	5000			Petty Cash	Cash withdrawal
23.07.2019		35000		Ideal Beach Resort	CHEQUE
23.07.2019		100000		sea breeze hotel	Cash Deposit
23.07.2019		30000		IOB seethalakshmi -10000 / SVS 20000	Cash Deposit
23.07.2019		30000		mg gupel making	Cash Deposit
24.07.2019		10000		Misc	Cash Deposit
24.07.2019	5700			Umesh	Cheque withdrawal
24.07.2019	15000			Diesel	Cheque withdrawal
26.07.2019	15000			Diesel	Cheque withdrawal
26.07.2019	2000			Diesel	Cheque withdrawal
27.07.2019	4000			Diesel	Cheque withdrawal
27.07.2019	2000			Diesel	Cheque withdrawal
28.07.2019	30000			Hittach 1 Rent	Cheque withdrawal
28.07.2019	15000			Hittach 1 Diesel	Cheque withdrawal
28.07.2019	8240			JCB Rent final settelment	Cheque withdrawal
29.07.2019		25000		Advocate kumar	Cash Deposit
29.07.2019	25000			Petty cash	Cash withdrawal
29.07.2019	30000			JCB Hitachi 1 & 2 diesel	Cheque withdrawal
31.07.2019		25000		Rajesh AK	Cheque withdrawal
01.08.2019		5000		ECR AURO Sangam Mamallapuram	Cash Deposit

- 63 -

02.08.2019		5000		Mathanatamil co	Cash Deposit
03.08.2019	50000			Rent	Cheque withdrawal
03.08.2019	30000			Diesel	Cheque withdrawal
03.08.2019	20000			supervision charges	Cheque withdrawal
05.08.2019	16000			Petty Cash	Cash withdrawal
05.08.2019		3000		Faster Mallapuram	Cash Deposit
06.08.2019	30000			Diesel	Cheque withdrawal
07.08.2019		50000		Transfer (MR. STANDAN)	Deposit
08.08.2019		10000		Ramanan and Neelamegan	Cash Deposit
08.08.2019	30000			Hitachi Rent Kamalanathan	Cheque withdrawal
09.08.2019	20000			Diesel	Cheque withdrawal
12.08.2019	30000			De	Cheque withdrawal
13.08.2019		50000		Devanath & Kalaiselva	Cash Deposit
13.08.2019		15000		TY BOUTIQUE	Cheque deposit
14.08.2019	30000			Diesel	Cheque withdrawal
14.08.2019	11409			Petty Cash	
14.08.2019		200000		Great Lakes Institute management	Cheque deposit
16.08.2019	30000			Diesel	Cheque withdrawal
17.08.2019	8320			Petty Cash	Cash withdrawal
17.08.2019		5000		Balaji	Cheque deposit
17.08.2019		5000		Kittu sir name pending	Cash deposit
18.08.2019	30000			Diesel	Cheque withdrawal
19.08.2019		5000		Subramani	Cash deposit
19.08.2019		15000		Baskar (Creative Sceiptors)	Cheque deposit
19.08.2019		10000		Varan Health Care	Cheque deposit
19.08.2019		2500		Dhamodharan	Cash deposit
19.08.2019		2500		Kittu sir name pending	Cash deposit
19.08.2019		10000		Deva	Cash deposit
20.08.2019		20000			
20.08.2019		25000			
21.08.2019		5000			
26.08.2019		10000			
27.08.2019		30000			
		100000			
TOTAL	683019	1132000	448981		-1257210
IOB Bank Avalable Balance Rs.			72301		
Great Lakes institute management deposit 14.08.2019			200000	clarence 2 Days	
Varam health care deposit on 19.08.2019			10000		
TOTAL			282301		

- 64 -

MALLAI WATER BODIES PROTECTION AND PRESERVATION ASSOCIATION (Daily update)

Payment Credit list			
Date	Name	Amount	Remark
05.07.2019	EK Durairaj	30000	Cheque
11.07.2019	Sekar	50000	Cash
15.07.2019	MD sir	20500	Cash
15.07.2019	MD sir	5000	Cheque
15.07.2019	Ideal Beach Resort	30000	Cheque
16.07.2019	Local Mamallapuram	1000	Cash
18.07.2019	Umapathi sir	100000	Cash
19.07.2019	Md sir	37500	Cash Deposit
19.07.2019	Guru hotel	10000	Cash Deposit
20.07.2019	Nirvana hotel	10000	Cheque
23.07.2019	Ideal Beach Resort	35000	CHEQUE
23.07.2019	sea breeze hotel	100000	Cash Deposit
23.07.2019	IOB seethalakshmi -10000 / SVS 20000	30000	Cash Deposit
23.07.2019	mg gupel making	30000	Cash Deposit
24.07.2019	Misc	10000	Cash Deposit
29.07.2019	Advocate kumar	25000	Cash Deposit
31.07.2019	Rajesh AK	25000	Cheque withdrawal
01.08.2019	ECR AURO Sangam Mamallapuram	5000	Cash Deposit
02.08.2019	Mathanatamil co	5000	Cash Deposit
05.08.2019	Faster Mallapuram	3000	Cash Deposit
07.08.2019	Transfer (MR. STANDAN)	50000	Deposit
08.08.2019	Ramanan and Neelamegan	10000	Cash Deposit
13.08.2019	Devanath & Kalaiselva	50000	Cash Deposit
13.08.2019	TY BOUTIQUE	15000	Cheque deposit
14.08.2019	Great Lakes Institute management	200000	Cheque deposit
17.08.2019	Balaji	5000	Cheque deposit
17.08.2019	Kittu sir name pending	5000	Cash deposit
19.08.2019	Subramani	5000	Cash deposit
19.08.2019	Baskar (Creative Scuiptors)	15000	Cheque deposit
19.08.2019	Varan Health Care	10000	Cheque deposit
19.08.2019	Dhamodharan	2500	Cash deposit
19.08.2019	Kittu sir name pending	2500	Cash deposit
19.08.2019	Deva	10000	Cash deposit
20.08.2019	BRAHMANANDA	20000	Cheque deposit
20.08.2019	GANESAN	25000	Cash deposit
20.08.2019	Adayar Anandhabavan	100000	Transfer
21.08.2019	Anatha Iyar mamallapuram	5000	Cash Deposit
26.08.2019	Tommy Freez Engineering	10000	Cheque deposit
27.08.2019	Nagaraj	30000	Cash deposit
03.09.2019	Palani postmaster	5000	Cash deposit
07.09.2019	Ganesan, pachayappan machnical group	9000	Cash deposit
09.09.2019	Bank Deposit	200000	Mr. Gowtham, Arjun, Surya, Sai laksmi, Seethuraman, Janarth anam, Sridharan, Manjula
16.09.2019	GRT Temple Bay A unit of grt hotels and resorts priv	500000	Cheque deposit
09.10.2019	Ramesh (Moondrai Eakar)	25000	Cash deposit
17.10.2019	Vadakku Mamallapuram Public People Social	116210	Cash deposit
17.10.2019	Church of christ charitable trust. KP/Mariamamma Ch	50000	Cash deposit
18.10.2019	Nadarajan	2000	Cash deposit
18.10.2019	Lions Club of Mamallapuram town	200000	Cheque deposit
18.10.2019	Muvero Hussain	30000	Cheque deposit
24.10.2019	Chennai Cauvery silk and handicrafts emp	20000	Cheque deposit
11.11.2019	kongai Amman Alayam	100000	Cash Deposit
	Total donation	2389210	

MALLAI WATER BODIES PROTECTION AND PRESERVATION ASSOCIATION (Daily update) 005002000009090

Date	Debit	Credit	Total	Remark	Type
05.07.2019		30000		EK Durairaj	Cheque
08.07.2019	25000			Diesel	Cheque
11.07.2019		50000		Sekar	Cash
12.07.2019	15000			Diesel	Cheque
13.07.2019	13500			Petty Cash	Cash withdrawal
15.07.2019	15000			Diesel	Cheque
15.07.2019		20500		MD sir	Cash
15.07.2019		5000		MD sir	Cheque
15.07.2019		30000		Ideal Beach Resort	Cheque
16.07.2019		1000		Local Mamallapuram	Cash
17.07.2019	15000			Diesel	Cheque
17.07.2019	3000			Petty Cash	Cash withdrawal
18.07.2019		100000		Umapathi sir	Cash
18.07.2019	20000			JCP Advance	Cheque
19.07.2019		37500		Md sir	Cash Deposit
19.07.2019		10000		Guru hotel	Cash Deposit
19.07.2019	15000			Diesel	Cheque
19.07.2019	5000			Petty Cash	Cash withdrawal
19.07.2019	14350			Petty Cash	Cash withdrawal
20.07.2019		10000		Nirvana hotel	Cheque
21.07.2019	30000			Advance Paid for motor	Cheque
22.07.2019	15000			Diesel	Cheque
22.07.2019	4500			Motor Nirmuliki	Cheque
22.07.2019	5000			Petty Cash	Cash withdrawal
23.07.2019		35000		Ideal Beach Resort	CHEQUE
23.07.2019		100000		sea breeze hotel	Cash Deposit
23.07.2019		30000		IOB seethalakshmi -10000 / SVS 20000	Cash Deposit
23.07.2019		30000		mg gupel making	Cash Deposit
24.07.2019		10000		Misc	Cash Deposit
24.07.2019	5700			Umesh	Cheque withdrawal
24.07.2019	15000			Diesel	Cheque withdrawal
26.07.2019	15000			Diesel	Cheque withdrawal
26.07.2019	2000			Diesel	Cheque withdrawal
27.07.2019	4000			Diesel	Cheque withdrawal
27.07.2019	2000			Diesel	Cheque withdrawal
28.07.2019	30000			Hittach 1 Rent	Cheque withdrawal
28.07.2019	15000			Hittach 1 Diesel	Cheque withdrawal
28.07.2019	8240			JCB Rent final settelment	Cheque withdrawal
29.07.2019		25000		Advocate kumar	Cash Deposit
29.07.2019	25000			Petty cash	Cash withdrawal
29.07.2019	30000			JCB Hitachi 1 & 2 diesel	Cheque withdrawal
31.07.2019		25000		Rajesh AK	Cheque withdrawal
01.08.2019		5000		ECR AURO Sangam Mamallapuram	Cash Deposit
02.08.2019		5000		Mathanatamil co	Cash Deposit
03.08.2019	50000			Rent	Cheque withdrawal
03.08.2019	30000			Diesel	Cheque withdrawal
03.08.2019	20000			supervision charges	Cheque withdrawal
05.08.2019	16000			Petty Cash	Cash withdrawal
05.08.2019		3000		Faster Mallapuram	Cash Deposit
06.08.2019	30000			Diesel	Cheque withdrawal
07.08.2019		50000		Transfer (MR. STANDAN)	Deposit
08.08.2019		10000		Ramanan and Neelamegan	Cash Deposit
08.08.2019	30000			Hitachi Rent Kamalanathan	Cheque withdrawal
09.08.2019	20000			Diesel	Cheque withdrawal
12.08.2019	30000			De	Cheque withdrawal

13.08.2019		50000	Devanath & Kalaiselva	Cash Deposit
13.08.2019		15000	TY BOUTIQUE	Cheque deposit
14.08.2019	30000		Diesel	Cheque withdrawal
14.08.2019	11409		Petty Cash	Cash withdrawal
14.08.2019		200000	Great Lakes Institute management	Cheque deposit
16.08.2019	30000		Diesel	Cheque withdrawal
17.08.2019	8320		Petty Cash	Cash withdrawal
17.08.2019		5000	Balaji	Cheque deposit
17.08.2019		5000	Kittu sir name pending	Cash deposit
18.08.2019	30000		Diesel	Cheque withdrawal
19.08.2019		5000	Subramani	Cash deposit
19.08.2019		15000	Baskar (Creative Sulptors)	Cheque deposit
19.08.2019		10000	Varan Health Care	Cheque deposit
19.08.2019		2500	Dhamodharan	Cash deposit
19.08.2019		2500	Kittu sir name pending	Cash deposit
19.08.2019		10000	Deva	Cash deposit
20.08.2019	30000		Diesel	Cheque withdrawal
20.08.2019		20000	BRAHMANANDA	Cheque deposit
20.08.2019		25000	GANESAN	Cash deposit
20.08.2019	100000		Hittach Rent	Cheque withdrawal
20.08.2019		100000	Adayar Anandhabavan	Transfer
21.08.2019		5000	Anatha Iyar mamallapuram	Cash Deposit
23.08.2019	30000		Diesel	Cheque withdrawal
23.08.2019	2865		Electrical Material Purchase	Cheque withdrawal
25.08.2019	30000		Diesel	Cheque withdrawal
26.08.2019		10000	Tommy Freez Engineering	Cheque deposit
27.08.2019		30000	Nagaraj	Cash deposit
27.08.2019	13290		Petty Cash	Cash withdrawal
28.08.2019	30000		Hittachi 1 Rent	Cash withdrawal
29.08.2019	30000		Diesel	Cheque withdrawal
01.09.2019	30000		Diesel	Cheque withdrawal
03.09.2019		5000	Palani postmaster	Cash deposit
04.09.2019	30000		Diesel	Cheque withdrawal
04.09.2019	14915		Petty Cash	Cash withdrawal
06.09.2019	30000		Diesel	Cheque withdrawal
07.09.2019		9000	Ganesan, pachayappan machnical group	Cash deposit
09.09.2019		200000	Bank Deposit	Mr.Gowtham,Arjun,Surya,Sa ilaksmy,Seethuraman,Janart hanam,Sridharan,Manjula
09.09.2019	30000		Diesel	Cheque withdrawal
09.09.2019	200000		Hittachi 1 Rent	Cheque withdrawal
12.09.2019	30000		Diesel	Cheque withdrawal
15.09.2019	30000		Diesel	Cheque withdrawal
16.09.2019		500000	GRT Temple Bay A unit of grt hotels and resorts private limited	Cheque deposit
17.09.2019	150000		Hittachi 1 Rent	Cheque withdrawal
17.09.2019	20000		Salary	Cheque withdrawal
17.09.2019	6390		Guru hotel	Cheque withdrawal
17.09.2019	28520		Petty Cash	Cash withdrawal
18.09.2019	30000		Diesel	Cheque withdrawal
20.09.2019	3000		Hittach Rent 1	Cheque withdrawal
20.09.2019	20000		Hittach Rent 1	Cheque withdrawal
21.09.2019	30000		Diesel	Cheque withdrawal
25.09.2019	30000		Diesel	Cheque withdrawal
25.09.2019	35010		Petty Cash	Cash withdrawal
27.09.2019	30000		Diesel	Cheque withdrawal
27.09.2019	35200		Petty Cash	Cash withdrawal
29.09.2019	30000		Diesel	Cheque withdrawal
01.10.2019	30000		Diesel	Cheque withdrawal
06.10.2019	30000		Diesel	Cheque withdrawal

09.10.2019		25000		Ramesh (Moondral Eakar)	Cash deposit
17.10.2019		116210		Vadakku Mamallapuram Public People Social	Cash deposit
17.10.2019		50000		Church of christ charitable trust. KP/Mariamamma Children home trust	Cash deposit
18.10.2019		2000		Nadarajan	Cash deposit
18.10.2019		200000		Lions Club of Mamallapuram town	Cheque deposit
18.10.2019		30000		Muvero Hussain	Cheque deposit
19.10.2019	30000			Diesel	Cheque withdrawal
19.10.2019	10730			Petty Cash	Cash withdrawal
21.10.2019	30000			Diesel	Cheque withdrawal
22.10.2019	20000			Venkates Salary	Cheque withdrawal
23.10.2019	200000			JCB Rent	Cheque withdrawal
23.10.2019	12700			Petty Cash	Cash withdrawal
24.10.2019		20000		Chennai Cauvery silk and handicrafts emp	Cheque deposit
25.10.2019	30000			Diesel	Cheque withdrawal
25.10.2019	30000			JCB rent Kamalanathan	Cheque withdrawal
08.11.2019	70000			JCB Rent	Cheque withdrawal
11.11.2019		100000		kongal Amman Alayam	Cash Deposit
13.11.2019	15000			Diesel	Cheque withdrawal
16.11.2019	85000			JCB Rent	
TOTAL	2385639	2389210	3571		
IOB Bank Available Balance Rs.			3571		

MALLAI WATER BODIES PROTECTION AND PRESERVATION ASSOCIATION (Daily update) 005002000009090						
Date	Debit	Credit	Total	Remark	Type	
05.07.2019		30000		EK Durairaj	Cheque	
08.07.2019	25000			Diesel	Cheque	
11.07.2019		50000		Sekar	Cash	
12.07.2019	15000			Diesel	Cheque	
					Cash withdra wal	
13.07.2019	13500			Petty Cash		
15.07.2019	15000			Diesel	Cheque	
15.07.2019		20500		MD sir	Cash	
15.07.2019		5000		MD sir	Cheque	
15.07.2019		30000		Ideal Beach Resort	Cheque	
16.07.2019		1000		Local Mamallpuram	Cash	
17.07.2019	15000			Diesel	Cheque	
					Cash withdra wal	
17.07.2019	3000			Petty Cash		
18.07.2019		100000		Umapathi sir	Cash	
18.07.2019	20000			JCP Advance	Cheque	
					Cash Deposit	
19.07.2019		37500		Md sir		
					Cash Deposit	
19.07.2019		10000		Guru hotel		
19.07.2019	15000			Diesel	Cheque	
					Cash withdra wal	
19.07.2019	5000			Petty Cash		
					Cash withdra wal	
19.07.2019	14350			Petty Cash		
20.07.2019		10000		Nirvana hotel	Cheque	
21.07.2019	30000			Advance Paid for motor	Cheque	
22.07.2019	15000			Diesel	Cheque	
22.07.2019	4500			Motor Nirmuliki	Cheque	
					Cash withdra wal	
22.07.2019	5000			Petty Cash		
					CHEQUE	
23.07.2019		35000		Ideal Beach Resort		
					Cash Deposit	
23.07.2019		100000		sea breeze hotel		
					Cash Deposit	
23.07.2019		30000		IOB seethalakshmi -10000 / SVS 20000		
					Cash Deposit	
23.07.2019		30000		mg gupel making		
					Cash Deposit	
24.07.2019		10000		Misc		
					Cash Deposit	

24.07.2019	5700		Umesh	Cheque withdrawal	
24.07.2019	15000		Diesel	Cheque withdrawal	
26.07.2019	15000		Diesel	Cheque withdrawal	
26.07.2019	2000		Diesel	Cheque withdrawal	
27.07.2019	4000		Diesel	Cheque withdrawal	
27.07.2019	2000		Diesel	Cheque withdrawal	
28.07.2019	30000		Hittach 1 Rent	Cheque withdrawal	
28.07.2019	15000		Hittach 1 Diesel	Cheque withdrawal	
28.07.2019	8240		JCB Rent final settelment	Cheque withdrawal	
29.07.2019		25000	Advocate kumar	Cash Deposit	
29.07.2019	25000		Petty cash	Cash withdrawal	
29.07.2019	30000		JCB Hitachi 1 & 2 diesel	Cheque withdrawal	
31.07.2019		25000	Rajesh AK	Cheque withdrawal	
01.08.2019		5000	ECR AURO Sangam Mamallapuram	Cash Deposit	
02.08.2019		5000	Mathanatamil co	Cash Deposit	
03.08.2019	50000		Rent	Cheque withdrawal	
03.08.2019	30000		Diesel	Cheque withdrawal	

03.08.2019	20000			supervision charges	Cheque withdrawal	
05.08.2019	16000			Petty Cash	Cash withdrawal	
05.08.2019		3000		Faster Mallapuram	Cash Deposit	
06.08.2019	30000			Diesel	Cheque withdrawal	
07.08.2019		50000		Transfer (MR. STANDAN)	Deposit	
08.08.2019		10000		Ramanan and Neelamegan	Cash Deposit	
08.08.2019	30000			Hitachi Rent Kamalanathan	Cheque withdrawal	
09.08.2019	20000			Diesel	Cheque withdrawal	
12.08.2019	30000			De	Cheque withdrawal	
13.08.2019		50000		Devanath & Kalaiselva	Cash Deposit	
13.08.2019		15000		TY BOUTIQUE	Cheque deposit	
14.08.2019	30000			Diesel	Cheque withdrawal	
14.08.2019	11409			Petty Cash		
TOTAL	614699	687000	72301			
IOB Bank Available Balance Rs.			72301			
Great Lakes institute management deposit 14.08.2019			200000	clarence 2 Days		
Varam health care deposit on 19.08.2019			10000			
TOTAL			282301			

- 71 -

**MALLAI WATER BODIES PROTECTION AND
PRESERVATION ASSOCIATION PETTY CASH DAILY
ENTERY**

Date	Particulars	Debit	Credit	TOTAL
19.07.2019	O/p Cash from Expenses		5000	
19.07.2019	Cash	700		700
	C/B			4300
20.07.2019	O/p			4300
	Cash	1050	1050	3250
21.07.2019	O/p			3250
	Dhanasekaran	2000		3250
	JCP Batta	500	2500	750
22.07.2019	O/p			750
	Cash from Expense			5000
	JCP Batta		500	5250
23.07.2019	O/p			5250
	JCP Batta		1000	4250
24.07.2019	O/p			4250
	JCP Batta		1000	3250
25.07.2019	O/p			3250
	JCP Batta		500	2750
26.07.2019	O/p			2750
	JCP Batta		1000	1750
27.07.2019	O/p			1750
	JCP Batta		400	
	JCP Batta		500	850
28.07.2019	O/p			850
	JCP Batta		1000	-150

MALLAI WATER BODIES PROTECTION AND PRESERVATION ASSOCIATION (

Daily update) Payment Credit list

Payment Credit list			
Date	Name	Amount	Remark
05.07.2019	EK Durairaj	30000	Cheque
11.07.2019	Sekar	50000	Cash
15.07.2019	MD sir	20500	Cash
15.07.2019	MD sir	5000	Cheque
15.07.2019	Ideal Beach Resort	30000	Cheque
16.07.2019	Local Mamallapuram	1000	Cash
18.07.2019	Umapathi sir	100000	Cash
19.07.2019	Md sir	37500	Cash Deposit
19.07.2019	Guru hotel	10000	Cash Deposit
20.07.2019	Nirvana hotel	10000	Cheque
23.07.2019	Ideal Beach Resort	35000	CHEQUE
23.07.2019	sea breeze hotel	100000	Cash Deposit
23.07.2019	IOB seethalakshmi -10000 / SVS 20000	30000	Cash Deposit
23.07.2019	mg gupel making	30000	Cash Deposit
24.07.2019	Misc	10000	Cash Deposit
29.07.2019	Advocate kumar	25000	Cash Deposit
31.07.2019	Rajesh AK	25000	Cheque withdrawal
01.08.2019	ECR AURO Sangam Mamallapuram	5000	Cash Deposit
02.08.2019	Mathanamil co	5000	Cash Deposit
05.08.2019	Faster Mallapuram	3000	Cash Deposit
07.08.2019	Transfer (MR. STANDAN)	50000	Deposit
08.08.2019	Ramanan and Neelamegan	10000	Cash Deposit
13.08.2019	Devanath & Kalaiselva	50000	Cash Deposit
13.08.2019	TY BOUTIQUE	15000	Cheque deposit
14.08.2019	Great Lakes Institute management	200000	Cheque deposit
17.08.2019	Balaji	5000	Cheque deposit
17.08.2019	Kittu sir name pending	5000	Cash deposit
19.08.2019	Subramani	5000	Cash deposit
19.08.2019	Baskar (Creative Sceiptors)	15000	Cheque deposit
19.08.2019	Varan Health Care	10000	Cheque deposit
19.08.2019	Dhamodharan	2500	Cash deposit
19.08.2019	Kittu sir name pending	2500	Cash deposit
19.08.2019	Deva	10000	Cash deposit
20.08.2019	BRAHMANANDA	20000	Cheque deposit
20.08.2019	GANESAN	25000	Cash deposit
20.08.2019	Adayar Anandhabavan	100000	Transfer
21.08.2019	Anatha Iyar mamallapuram	5000	Cash Deposit
26.08.2019	Tommy Freez Engineering	10000	Cheque deposit
27.08.2019	Nagaraj	30000	Cash deposit
03.09.2019	Palani postmaster	5000	Cash deposit
07.09.2019	Ganesan, pachayappan machnical group	9000	Cash deposit
09.09.2019	Bank Deposit	200000	Mr.Gowtham,Arjun,Surya,Sailaksmy,Seethuram an,Janarthanam,Sridharan,Manjula
16.09.2019	GRT Temple Bay A unit of grt hotels and resorts	500000	Cheque deposit
09.10.2019	Ramesh (Moondrai Eakar)	25000	Cash deposit
17.10.2019	Vadaku Mamallapuram Public People Social	116210	Cash deposit
17.10.2019	Church of christ charitable trust. KP/Mariamamma	50000	Cash deposit
18.10.2019	Nadarajan	2000	Cash deposit
18.10.2019	Lions Club of Mamallapuram town	200000	Cheque deposit
18.10.2019	Muvero Hussain	30000	Cheque deposit
24.10.2019	Chennai Cauvery silk and handicrafts emp	20000	Cheque deposit
11.11.2019	kongai Amman Alayam	100000	Cash Deposit
	Total donation	2389210	

MALLAI WATER BODIES PROTECTION AND PRESERVATION ASSOCIATION (Daily update) 005002000009090 Bank accounts details

Date	Debit	Credit	Total	Remark	Type
05.07.2019		30000		EK Durairaj	Cheque
08.07.2019	25000			Diesel	Cheque
11.07.2019		50000		Sekar	Cash
12.07.2019	15000			Diesel	Cheque
13.07.2019	13500			Petty Cash	Cash withdrawal
15.07.2019	15000			Diesel	Cheque
15.07.2019		20500		MD sir	Cash
15.07.2019		5000		MD sir	Cheque
15.07.2019		30000		Ideal Beach Resort	Cheque
16.07.2019		1000		Local Mamallapuram	Cash
17.07.2019	15000			Diesel	Cheque
17.07.2019	3000			Petty Cash	Cash withdrawal
18.07.2019		100000		Umapathi sir	Cash
18.07.2019	20000			JCP Advance	Cheque
19.07.2019		37500		Md sir	Cash Deposit
19.07.2019		10000		Guru hotel	Cash Deposit
19.07.2019	15000			Diesel	Cheque
19.07.2019	5000			Petty Cash	Cash withdrawal
19.07.2019	14350			Petty Cash	Cash withdrawal
20.07.2019		10000		Nirvana hotel	Cheque
21.07.2019	30000			Advance Paid for motor	Cheque
22.07.2019	15000			Diesel	Cheque
22.07.2019	4500			Motor Nirmuliki	Cheque
22.07.2019	5000			Petty Cash	Cash withdrawal
23.07.2019		35000		Ideal Beach Resort	CHEQUE
23.07.2019		100000		sea breeze hotel	Cash Deposit
23.07.2019		30000		IOB seethalakshmi -10000 / SVS 20000	Cash Deposit
23.07.2019		30000		mg gupel making	Cash Deposit
24.07.2019		10000		Misc	Cash Deposit
24.07.2019	5700			Umesh	Cheque withdrawal
24.07.2019	15000			Diesel	Cheque withdrawal
26.07.2019	15000			Diesel	Cheque withdrawal
26.07.2019	2000			Diesel	Cheque withdrawal
27.07.2019	4000			Diesel	Cheque withdrawal
27.07.2019	2000			Diesel	Cheque withdrawal
28.07.2019	30000			Hittach 1 Rent	Cheque withdrawal
28.07.2019	15000			Hittach 1 Diesel	Cheque withdrawal
28.07.2019	8240			JCB Rent final settelment	Cheque withdrawal
29.07.2019		25000		Advocate kumar	Cash Deposit
29.07.2019	25000			Petty cash	Cash withdrawal
29.07.2019	30000			JCB Hittachi 1 & 2 diesel	Cheque withdrawal
31.07.2019		25000		Rajesh AK	Cheque withdrawal
01.08.2019		5000		ECR AURO Sangam Mamallapuram	Cash Deposit
02.08.2019		5000		Mathanatamil co	Cash Deposit
03.08.2019	50000			Rent	Cheque withdrawal
03.08.2019	30000			Diesel	Cheque withdrawal
03.08.2019	20000			supervision charges	Cheque withdrawal
05.08.2019	16000			Petty Cash	Cash withdrawal
05.08.2019		3000		Faster Mallapuram	Cash Deposit
06.08.2019	30000			Diesel	Cheque withdrawal
07.08.2019		50000		Transfer (MR. STANDAN)	Deposit
08.08.2019		10000		Ramanan and Neelamegan	Cash Deposit
08.08.2019	30000			Hitachi Rent Kamalanathan	Cheque withdrawal
09.08.2019	20000			Diesel	Cheque withdrawal
12.08.2019	30000			De	Cheque withdrawal
13.08.2019		50000		Devanath & Kalaiselva	Cash Deposit
13.08.2019		15000		TY BOUTIQUE	Cheque deposit
14.08.2019	30000			Diesel	Cheque withdrawal
14.08.2019	11409			Petty Cash	Cash withdrawal

14.08.2019		200000	Great Lakes Institute management	Cheque deposit
16.08.2019	30000		Diesel	Cheque withdrawal
17.08.2019	8320		Petty Cash	Cash withdrawal
17.08.2019		5000	Balaji	Cheque deposit
17.08.2019		5000	Kittu sir name pending	Cash deposit
18.08.2019	30000		Diesel	Cheque withdrawal
19.08.2019		5000	Subramani	Cash deposit
19.08.2019		15000	Baskar (Creative Sulptors)	Cheque deposit
19.08.2019		10000	Varan Health Care	Cheque deposit
19.08.2019		2500	Dhamodharan	Cash deposit
19.08.2019		2500	Kittu sir name pending	Cash deposit
19.08.2019		10000	Deva	Cash deposit
20.08.2019	30000		Diesel	Cheque withdrawal
20.08.2019		20000	BRAHMANANDA	Cheque deposit
20.08.2019		25000	GANESAN	Cash deposit
20.08.2019	100000		Hittach Rent	Cheque withdrawal
20.08.2019		100000	Adayar Anandhabavan	Transfer
21.08.2019		5000	Anatha Iyar mamallapuram	Cash Deposit
23.08.2019	30000		Diesel	Cheque withdrawal
23.08.2019	2865		Electrical Material Purchase	Cheque withdrawal
25.08.2019	30000		Diesel	Cheque withdrawal
26.08.2019		10000	Tommy Freez Engineering	Cheque deposit
27.08.2019		30000	Nagaraj	Cash deposit
27.08.2019	13290		Petty Cash	Cash withdrawal
28.08.2019	30000		Hittachi 1 Rent	Cash withdrawal
29.08.2019	30000		Diesel	Cheque withdrawal
01.09.2019	30000		Diesel	Cheque withdrawal
03.09.2019		5000	Palani postmaster	Cash deposit
04.09.2019	30000		Diesel	Cheque withdrawal
04.09.2019	14915		Petty Cash	Cash withdrawal
06.09.2019	30000		Diesel	Cheque withdrawal
07.09.2019		9000	Ganesan, pachayappan machnical group	Cash deposit
09.09.2019		200000	Bank Deposit	Mr.Gowtham,Arjun,Surya,Sailaksmi,
09.09.2019	30000		Diesel	Cheque withdrawal
09.09.2019	200000		Hittachi 1 Rent	Cheque withdrawal
12.09.2019	30000		Diesel	Cheque withdrawal
15.09.2019	30000		Diesel	Cheque withdrawal
16.09.2019		500000	GRT Temple Bay A unit of grt hotels and	Cheque deposit
17.09.2019	150000		Hittachi 1 Rent	Cheque withdrawal
17.09.2019	20000		Salary	Cheque withdrawal
17.09.2019	6390		Guru hotel	Cheque withdrawal
17.09.2019	28520		Petty Cash	Cash withdrawal
18.09.2019	30000		Diesel	Cheque withdrawal
20.09.2019	3000		Hittach Rent 1	Cheque withdrawal
20.09.2019	20000		Hittach Rent 1	Cheque withdrawal
21.09.2019	30000		Diesel	Cheque withdrawal
25.09.2019	30000		Diesel	Cheque withdrawal
25.09.2019	35010		Petty Cash	Cash withdrawal
27.09.2019	30000		Diesel	Cheque withdrawal
27.09.2019	35200		Petty Cash	Cash withdrawal
29.09.2019	30000		Diesel	Cheque withdrawal
01.10.2019	30000		Diesel	Cheque withdrawal
06.10.2019	30000		Diesel	Cheque withdrawal
09.10.2019		25000	Ramesh (Moondrai Eakar)	Cash deposit
17.10.2019		116210	Vadakku Mamallapuram Public People S	Cash deposit
17.10.2019		50000	Church of christ charitable trust. KP/Ma	Cash deposit
18.10.2019		2000	Nadarajan	Cash deposit
18.10.2019		200000	Lions Club of Mamallapuram town	Cheque deposit
18.10.2019		30000	Muvero Hussain	Cheque deposit
19.10.2019	30000		Diesel	Cheque withdrawal
19.10.2019	10730		Petty Cash	Cash withdrawal
21.10.2019	30000		Diesel	Cheque withdrawal
22.10.2019	20000		Venkates Salary	Cheque withdrawal

23.10.2019	200000			JCB Rent	Cheque withdrawal
23.10.2019	12700			Petty Cash	Cash withdrawal
24.10.2019		20000		Chennai Cauvery silk and handicrafts en	Cheque deposit
25.10.2019	30000			Diesel	Cheque withdrawal
25.10.2019	30000			JCB rent Kamalanathan	Cheque withdrawal
08.11.2019	70000			JCB Rent	Cheque withdrawal
11.11.2019		100000		kongai Amman Alayam	Cash Deposit
13.11.2019	15000			Diesel	Cheque withdrawal
16.11.2019	85000			JCB Rent	
TOTAL	2385639	2389210	3571		
IOB Bank Available Balance Rs.			3571		

NAME OF THE POND	:	Sozhi Poigai
LOCATION	:	Situated in the North-Western side of Mahabalipuram
		The East Coast Road dissects Mahabalipuram and the Pond
COORDINATES		
LATITUDE		LONGITUDE
12°37'44.55"N		80°11'38.32"E
TOTAL APPROXIMATE AREA OF POND	:	8.20 Acres
TOTAL APPROX. VOLUME OF THE POND	:	8,95,96,800 LITERS
TOTAL APPROXIMATE PERIMETER	:	1.37 KM
AREA OF ENCROACHMENT	:	0.65 ACRES = 29,853 Sq.Ft
APPROXIMATE VOLUME OF WATER IN EARTH DUMPED AREA	:	76,07,990 LITERS

Boundaries of Pond - Marked in Yellow*

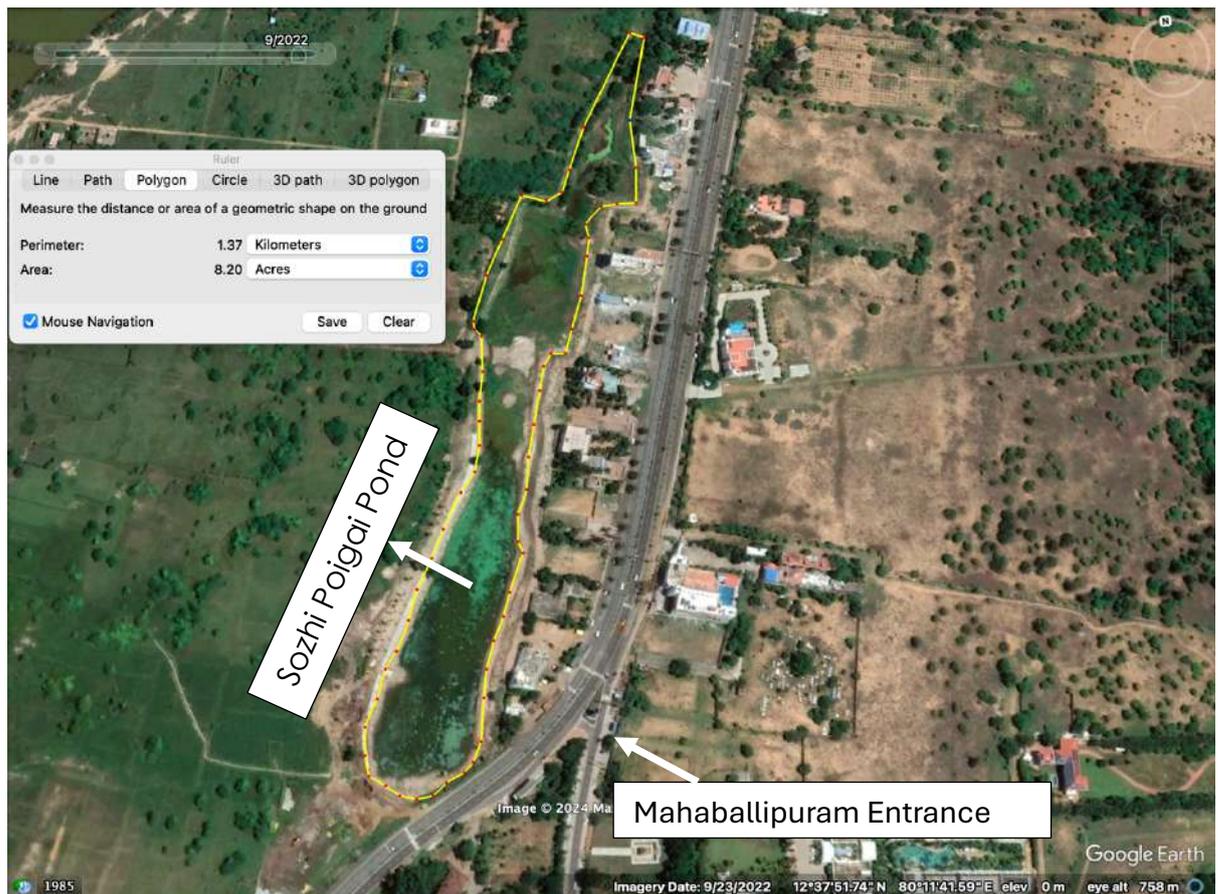
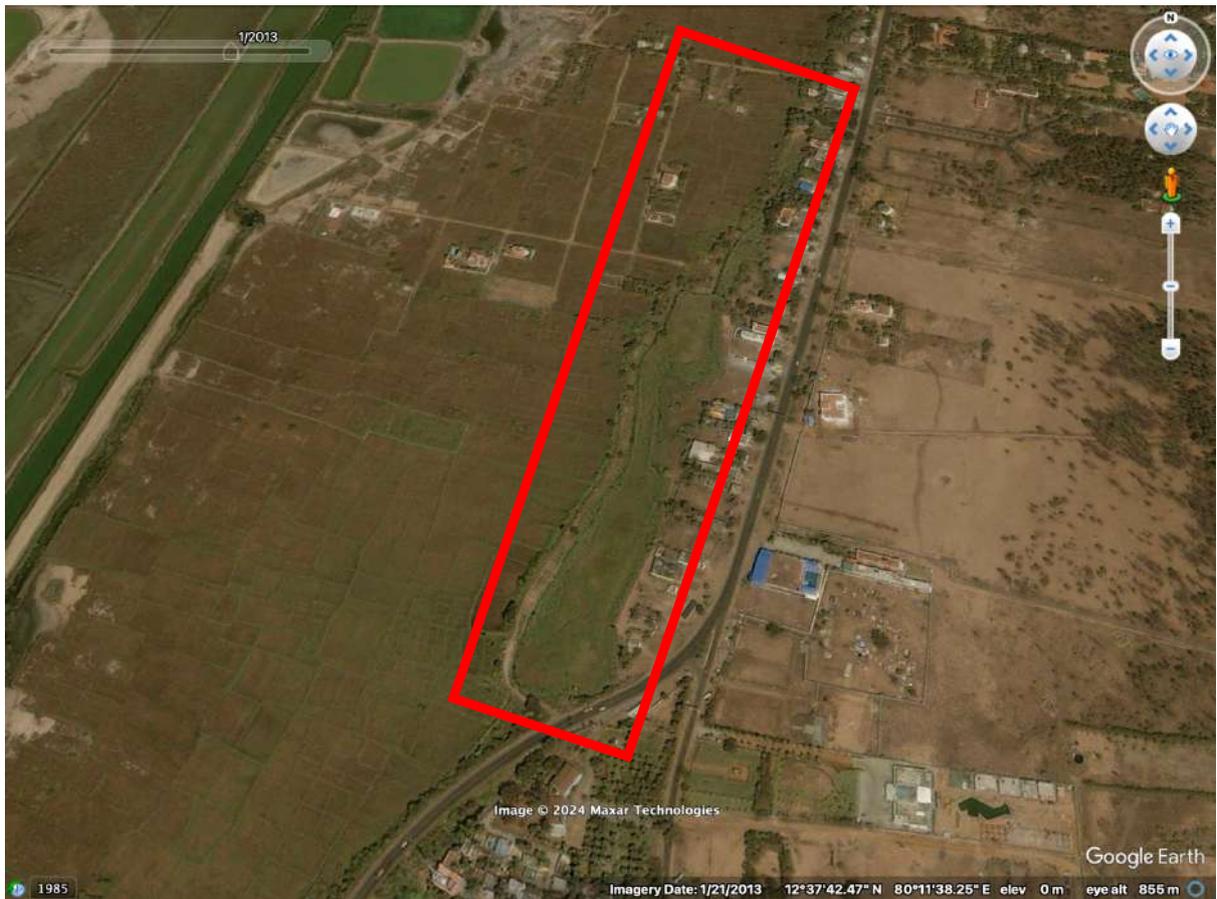


Image Date : 23/09/2022

GOOGLE MAPS IMAGE 1 :

Date of Image: 21/01/2013

Google Maps Imagery dated 21/01/2013 showing Sozhi Poigai in a dry state marked in RED.



GOOGLE MAPS IMAGE 2 :

Date of Image: 21/03/2016

Google Maps Imagery dated 21/03/2016 showing Sozhi Poigai in a contaminated and dry state marked in RED.



GOOGLE MAPS IMAGE 3 :

Date of Image: 26/03/2017

Google Maps Imagery dated 26/03/2017 showing Sozhi Poigai in a contaminated and dry state marked in RED.



- 30 -

GOOGLE MAPS IMAGE 4 :

Date of Image: 09/05/2018

Google Maps Imagery dated 09/05/2018 showing Sozhi Poigai in a contaminated and dry state marked in RED.



-81-

GOOGLE MAPS IMAGE 5 :

Date of Image: April 2019

Google Maps Imagery dated April 2019 showing Sozhi Poigai in a contaminated and dry state marked in RED.



GOOGLE MAPS IMAGE 6 :

Date of Image: 19/03/2021

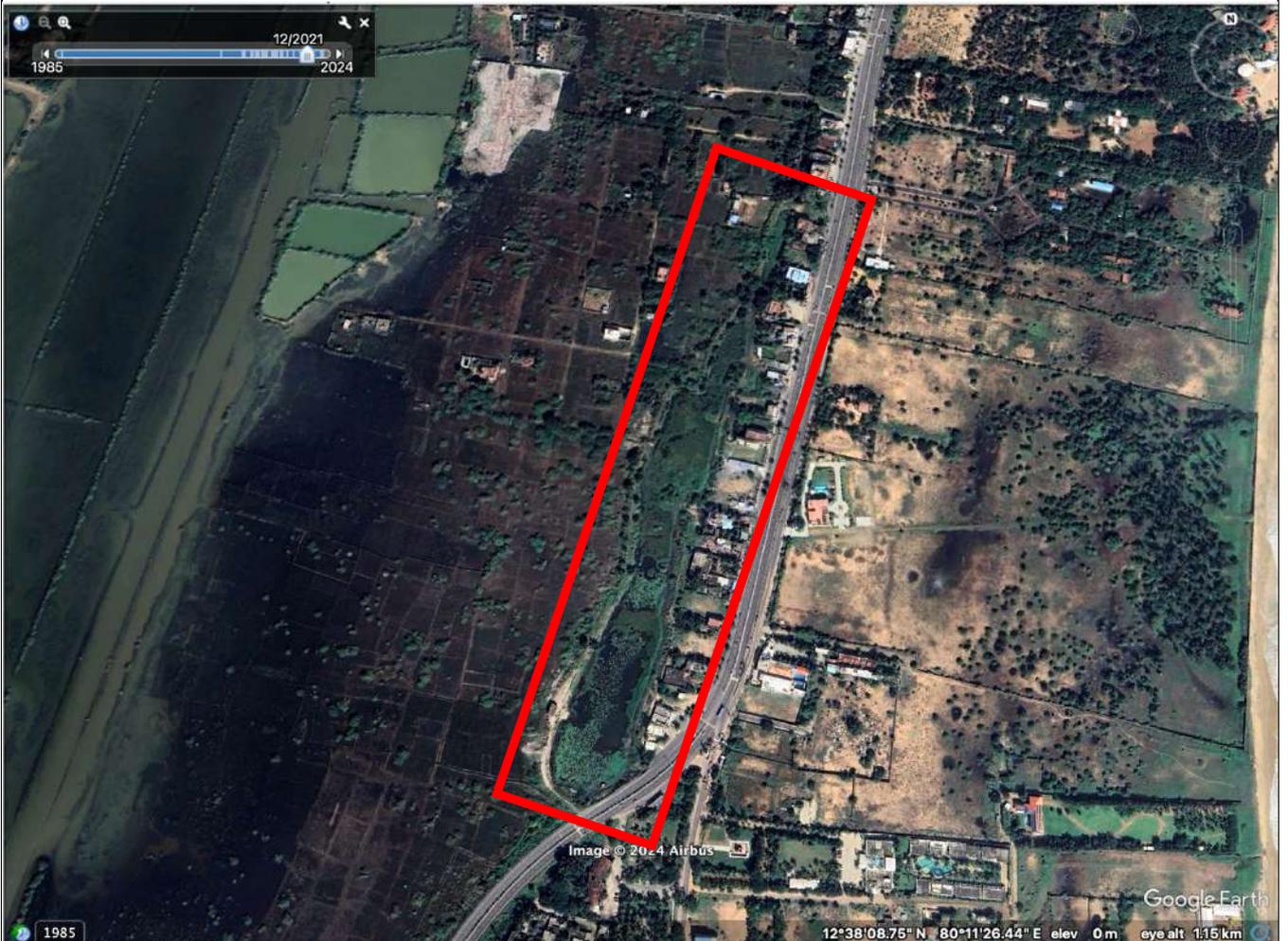
Google Maps Imagery dated 19/03/2021 showing Sozhi Poigai in a rejuvenated and in a semi-wet state marked in Red.



GOOGLE MAPS IMAGE 7 :

Date of Image: December 2021

Google Maps Imagery dated December 2021 showing Sozhi Poigai in a rejuvenated and in a Semi-Wet state marked in Red.



- 84 -

GOOGLE MAPS IMAGE 8 :

Date of Image: 09/03/2022

Google Maps Imagery dated 09/03/2022 showing Sozhi Poigai in a rejuvenated and in a wet state marked in Red.



- 75 -

GOOGLE MAPS IMAGE 09 :

Date of Image: 23/09/2022

Google Maps Imagery dated 23/09/2022 showing Sozhi Poigai in a rejuvenated and in a Semi-Wet state marked in Red.



- 36 -

GOOGLE MAPS IMAGE 10 :

Date of Image: 23/09/2022

Google Maps Imagery dated 23/09/2022 showing Sozhi Poigai in a semi wet state. The Ponds marked with yellow border for reference.



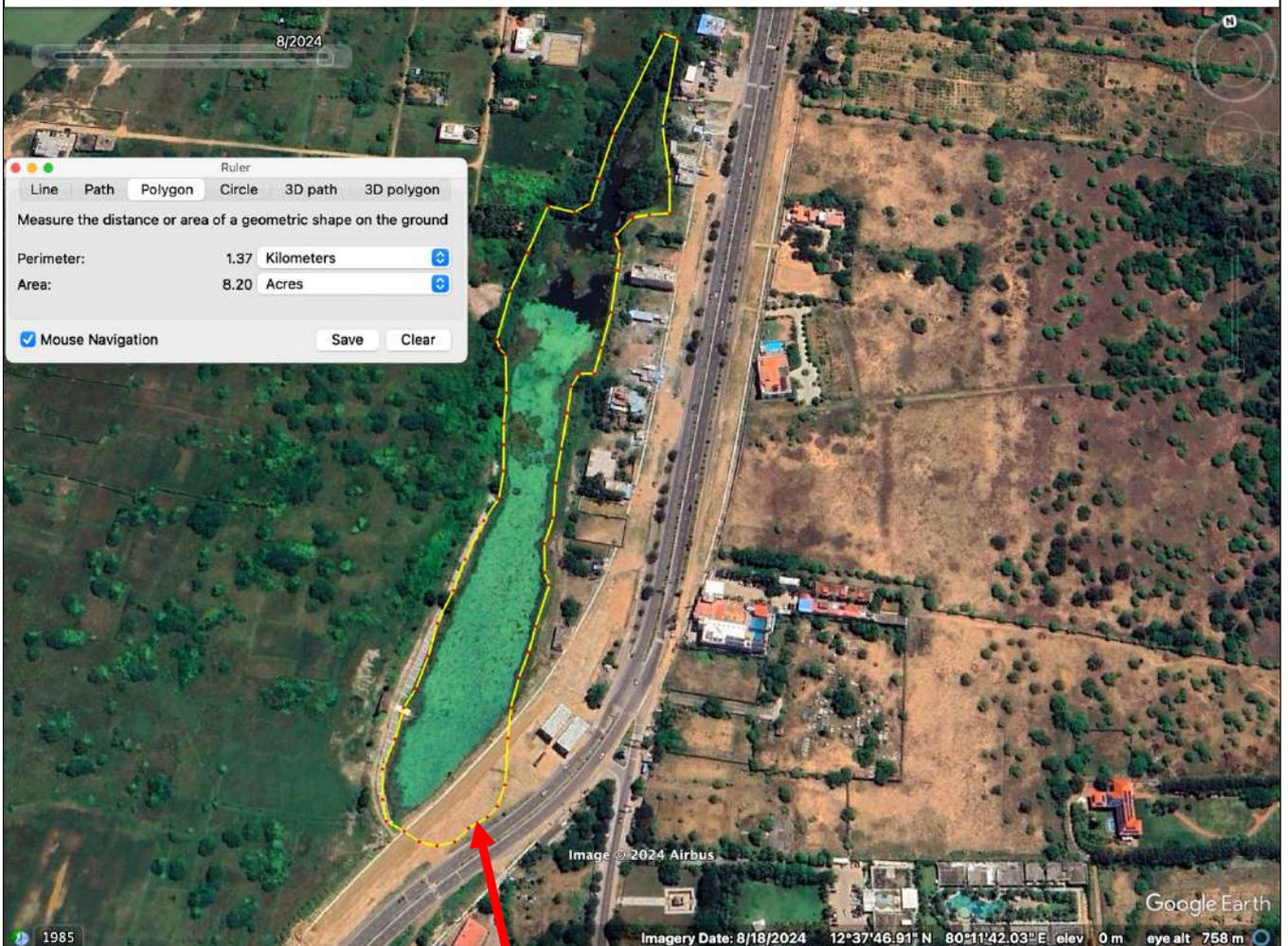
GOOGLE MAPS IMAGE 11 :

Date of Image: 18/08/2024

Google Maps Imagery dated 18/08/2024 showing Sozhi Poigai in wet and rejuvenated state, full of water.

The Ponds marked with yellow border for reference.

Arrow showing NHA's encroachment into the pond.



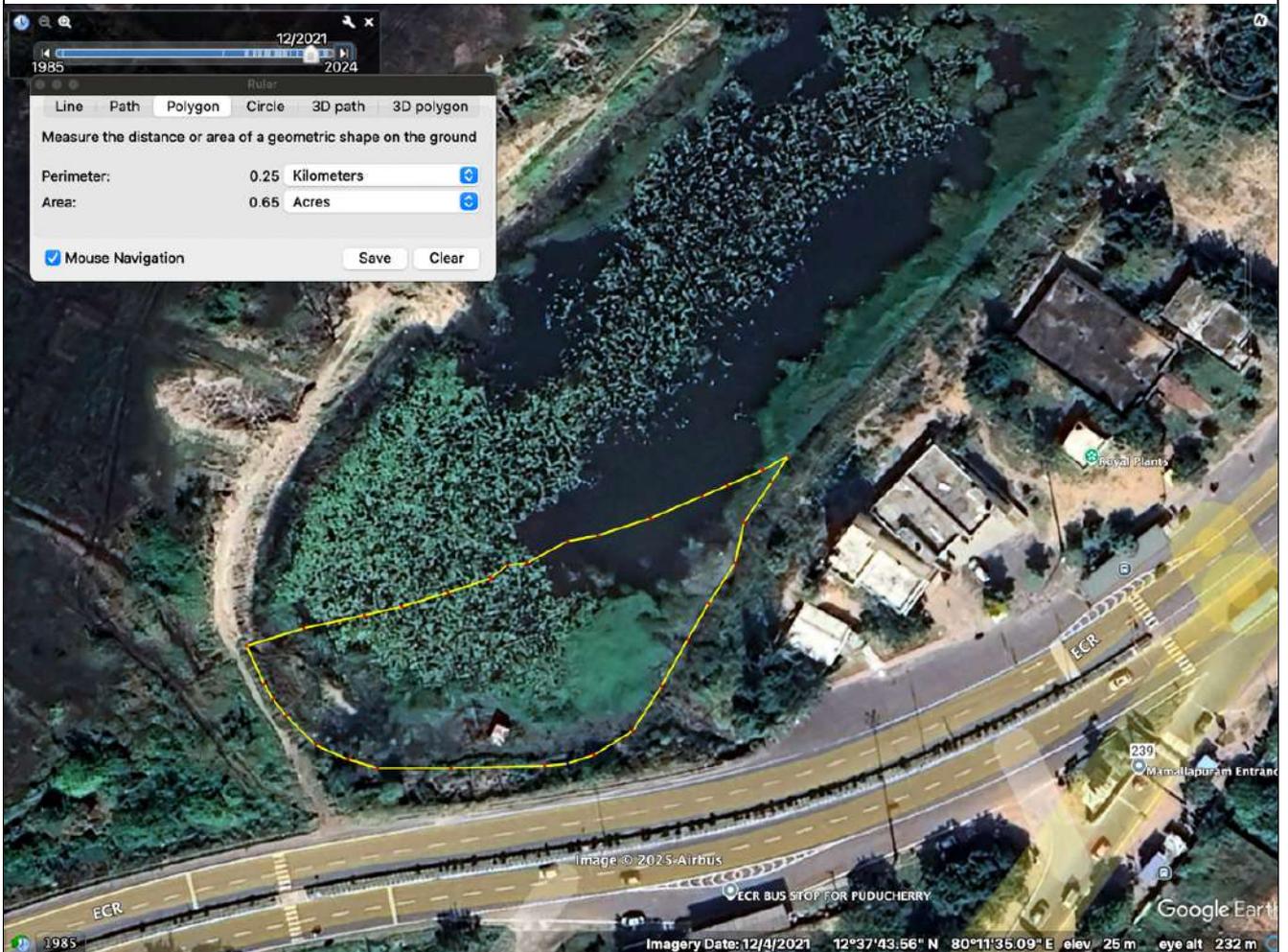
- 88 -

GOOGLE MAPS IMAGE 12 :

Date of Image: 04/12/2021

Google Maps Imagery dated 12/04/2021 showing Sozhi Poigai in a WET and rejuvenated state.

The area of the Earth dumped is marked in yellow amounting to about 0.65 Acres.



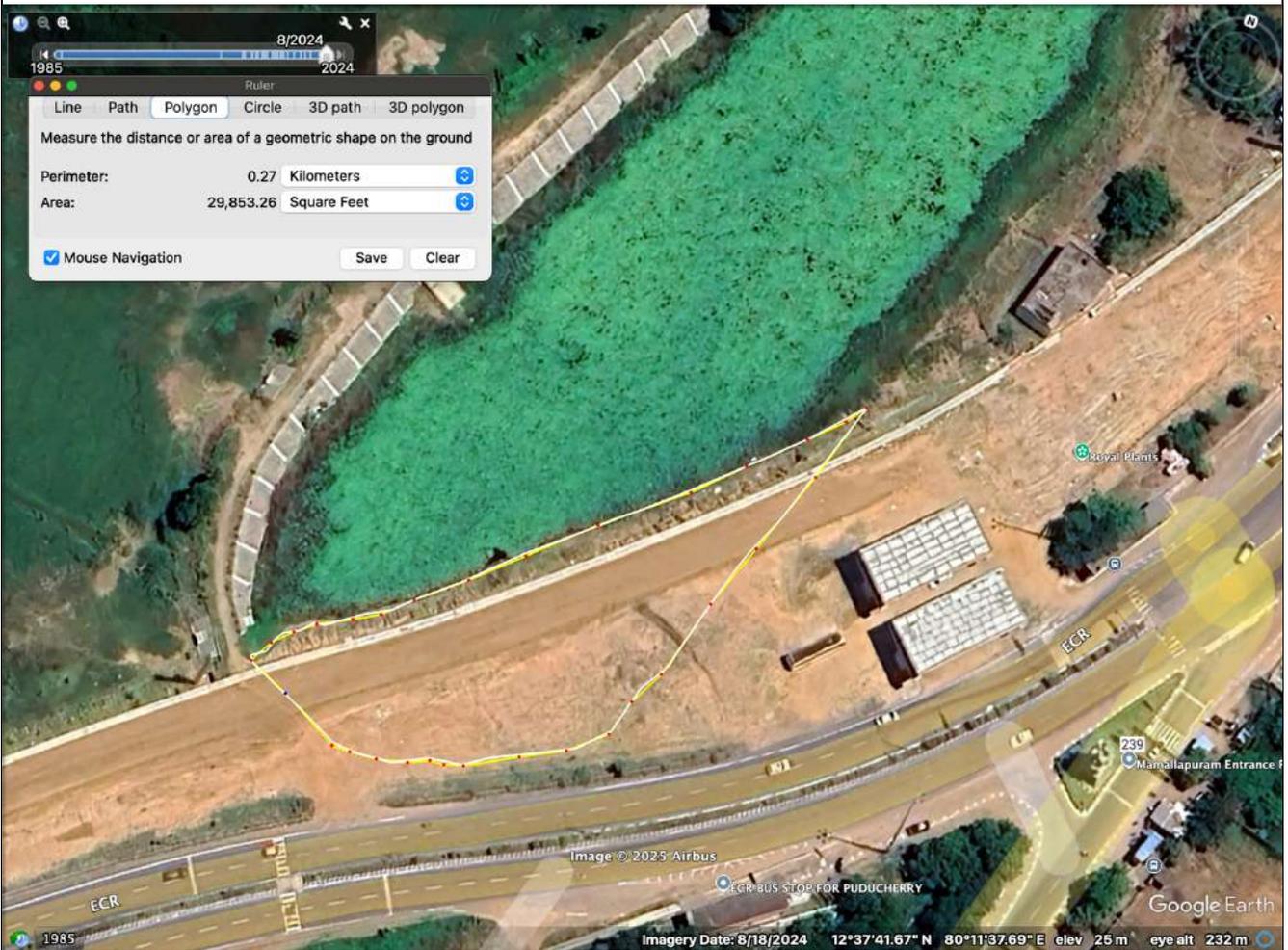
- 89 -

GOOGLE MAPS IMAGE 13 :

Date of Image: 18/08/2024

Google Maps Imagery dated 18/08/2024 showing Sozhi Poigai in a WET and rejuvenated state.

Earth dumped into the pond can be clearly seen within the yellow borders amounting to about 29853 Sq.Ft.



- 90 -

GOOGLE MAPS IMAGE 14 :

Date of Image: 23/09/2022

Google Maps Imagery dated 23/09/2022 showing Sozhi Poigai in a WET and rejuvenated state.

The closest point of the POND to the main EAST COAST ROAD amounts to approximately 35 Ft.

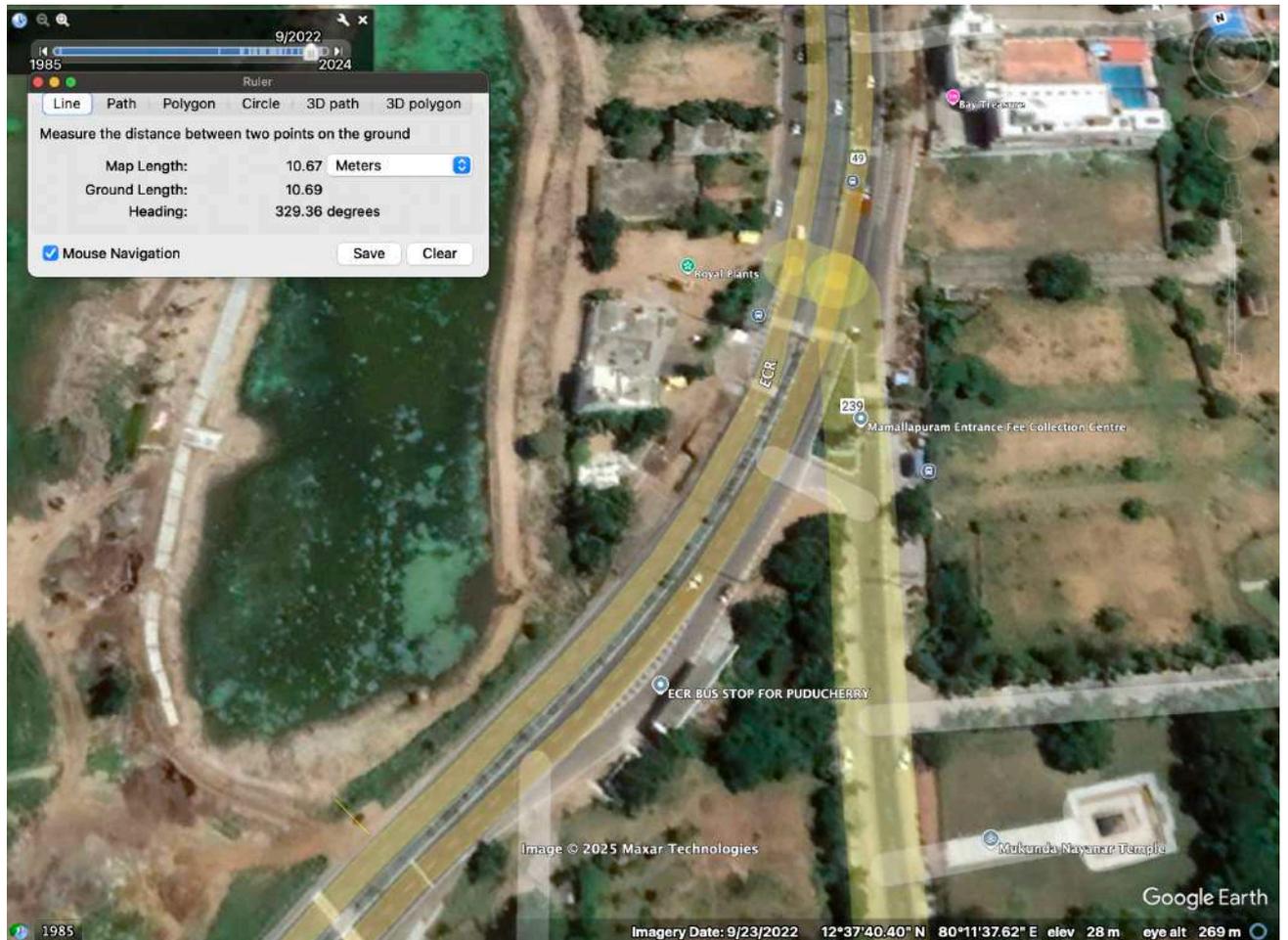


Image 1 | Date: 2019

Cleaning of Pond by the Association using earth mover as can be seen in the pond in the process of cleaning.

Motor Room can be seen in PURPLE circle.



Image 2 | Date:

Cleaning of Pond by the Association using earth mover as can be seen in the pond in the process of cleaning. Earth Mover marked in PURPLE Circle.



Image 3 | Date:

-92-

Cleaning of Pond by the Association using earth mover as can be seen in the pond in the process of cleaning. Earth Mover marked in Purple. Soil Extracted can be seen to fill the bund.



Image 4 | Date:

Soil Extracted from the pond used to make the bund around the pond.



Image 5 | Date:

Cleaning of water channels used to irrigate the fields adjacent to the pond using manual labourers.



Image 6 | Date:

Cleaning of water channels used to irrigate the fields adjacent to the pond using manual labourers.



Image 7 | Date:

- 94 -

Cleaned water collection area adjacent to the motor room from where water used to be collected and channeled to the fields adjacent to the pond.



Image 8 | Date:

Cleaned water collection area adjacent to the motor room from where water used to be collected and taken to the fields adjacent to the pond.



Image 9 | Date:

Image showing NHAI dumping earth into the pond, contaminating and encroaching, removing the motor room and closing the spring area.

Motor Room and Spring area marked in Purple



Image 10 | Date:

Image showing NHAI dumping earth into the pond, contaminating and encroaching, removing the motor room and closing the spring area.

Motor Room and Spring area marked in Purple



Image 11 | Date:

Image showing the encroached area with semi completed mud road with concrete walls/ barriers preventing water from the road to come into the pond and rejuvenate the pond during rainy season. This encroached area is where the Main spring of the pond was situated



Image 12 | Date:

Image showing the encroached where the Main spring of the pond was situated.

NHAI can be seen destroying the bund created using crowd fund process.



- 97 -

Image 13 | Date:

Image showing the encroached area with completed tar road with concrete walls/ barriers preventing water from the road to come into the pond and rejuvenate the pond during rainy season.

This encroached area is where the Main spring of the pond and motor room was situated.



-98-

Image 14 | Date:

Image of the pond completely filled with water



- 99 -

**Image 15 | Date:
Panoramic Image of the pond completely filled with water.**



Image 16 | Date:

- 100 -

Image of the pond completely filled with water.

The yellow mandap can be seen for Nadappu / Karayangal purposes.



Image 17 | Date:

Image of the steps from the yellow mandap leading into the pond.



Image 18 | Date:

Image of the bund constructed by the Association with walkway on top of the bund.



Image 19 | Date:

Image of the Pond Cleaned, rejuvenated and bund constructed by the Association.

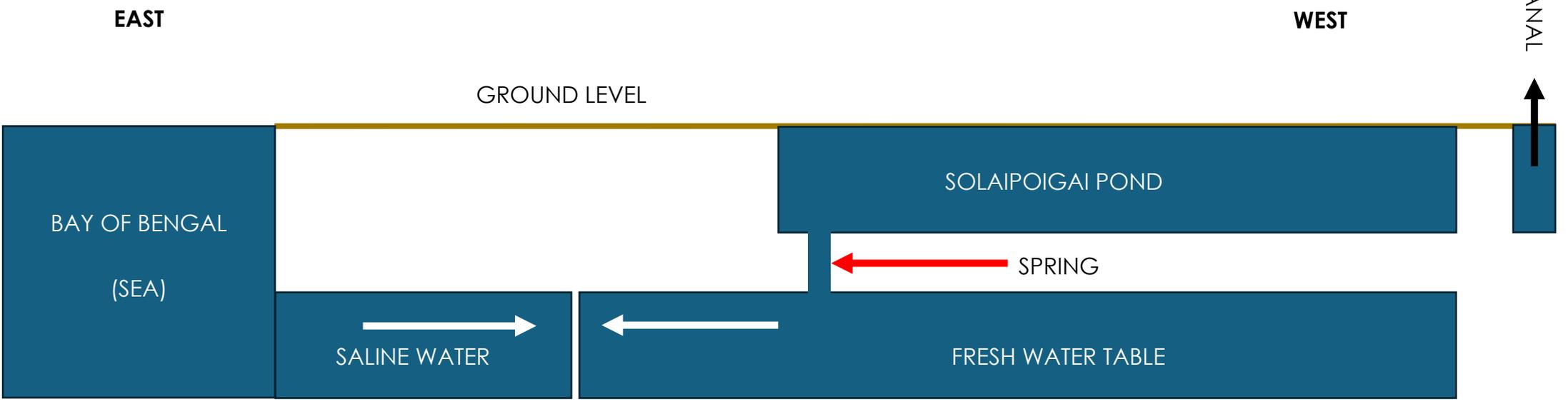


Image 20 | Date:

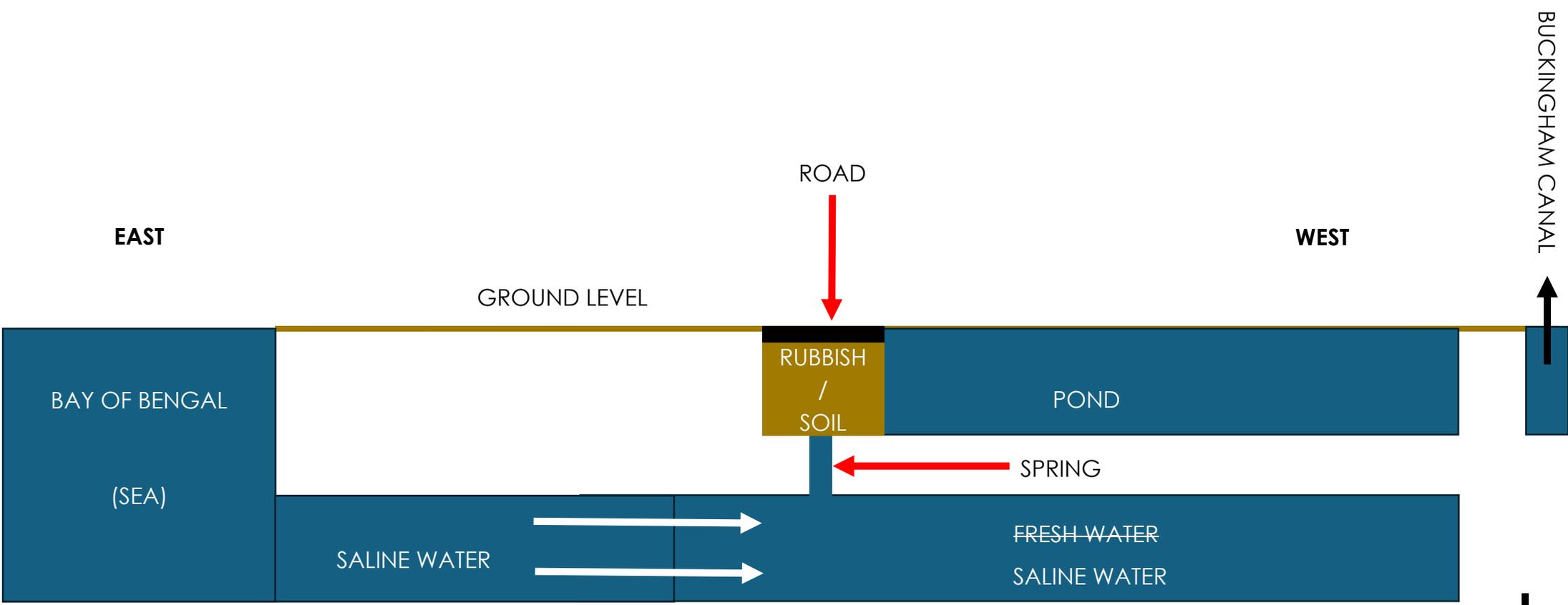
Image of the Pond Cleaned, rejuvenated and bund constructed by the Association.



BEFORE CONSTRUCTION OF THE HIGHWAY



AFTER CONSTRUCTION OF THE HIGHWAY



POSSIBLE CONTAMINATION AND EROTION OF FRESH WATER

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
[Under Section 14 read with Section 18 of the
National Green Tribunal Act, 2010]**

Original Application No. 30 of 2025 (SZ)

IN THE MATTER BETWEEN:

**MALLAI WATER BODIES PROTECTION &
PRESERVATION ASSOCIATION**

Represented by its Secretary,
Mr. V. Kittu,

...Applicant

AND

1. UNION OF INDIA

Represented by its Secretary to
Government,

And 7 Others

...Respondents

MEMO FILED ON BEHALF OF THE APPLICANT

M/S. G VIJAY ANAND ASSOCIATES,

PREETHI RAJ SHETTY,

G KIRON SHETTY

G.VIKASH ANAND,

KIRAN VENKATESH,

G.NICUL ANAND, R.APARNA AND R. DEEPAN

SUNIL

COUNSEL FOR THE APPLICANT